

59
BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH
AT NEW DELHI

O.A No. 481/2022

IN THE MATTER OF:-

Joginder Singh Thakur

V/S

Union Territory of J&K & Ors

IN THE MATTER OF:-

Action Taken Report in terms of the order dated 08-05-2023
on behalf of District Magistrate, Doda.

MAY IT PLEASE YOUR LORDSHIPS:-

The answering respondent most respectfully submit as under:-

1. That, the Hon'ble National Green Tribunal (Principal Bench), New Delhi while disposing of the above titled Application on 08-05-2023 has issued direction to the respondent. The operative part of which is reproduced as under:

"The District Magistrate, Doda is directed to obtain Action Taken Reports from all concerned Departments with status as on 31-07-2023 with all requisite details alongwith photographs in support thereof and to file consolidated Action Taken Report on or before 31-08-2023 by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR, Supported PDF and not in the form of Image PDF, before the Ld. Registrar General, National Green Tribunal, Principal Bench, New Delhi who may, if necessary, put up the matter before this Bench for further directions".

2. That, the office of the Answering respondent vide office letter No. 130-43/ARA dated 18-05-2023 and No. 272-85/ARA dated 10-07-2023 requested the concerned officers to furnish the Action Taken Report with all requisite details alongwith photographs in support thereof to this office, so that the consolidated Action Taken Report can be prepared by this office and filed well in time before the Hon'ble NGT (Principal Bench), New Delhi.
3. That, the Chief Executive Officer, Bharderwah Development Authority vide letter No. BDA/2023-24/442 dated 19-07-2023 had submitted that Bharderwah Development Authority alongwith District Administration have taken all necessary steps to maintain proper cleanliness of environment by collecting single use plastic and other waste materials like bottles and polythene bags. It is further intimated that periodic cleanliness drives are being carried out at all tourist destinations


District Magistrate
Doda

namely, Jai Valley, Lake View Resort Gatha, Padri, Khellani top, tourist resort Teligarh and other tourist spots falling within the jurisdiction of Bhaderwah Development Authority.

Copy of letter dated 19-07-2023 alongwith photographs are enclosed herewith and marked as Annexure R-1.

4. That, it is submitted, the Additional District Magistrate, Bhaderwah vide Letter No. PA/ADC/B/23-24/2117 dated 02-08-2023, had submitted its report to the answering respondent, wherein he had submitted that Aksini Bhadarkashi Utsav (Winter Sports Festival) was celebrated at Jai Valley on 24th and 25th of February, 2023. In view of this festival, the office of ADC Bhaderwah had issued an order under Section 144 Cr. PC and banned the single use plastic (less than 120 microns) at the site of Melas and in and around water resources in entire Jurisdiction of Sub-Division Bhaderwah. Dustbins were installed at the venue of winter festival i.e Jai Valley and after the conclusion of said festival, cleanliness drive was done in the whole venue by picking the waste material manually by the officials of Forest, Bhaderwah Development Authority, Municipal Committee & Rural Development Department. Further, the next round of Melas were on the eve of Basakhi i.e 13th, 14th & 15th of April 2023. In order to check the menace of Polythene and other waste in these melas and in order to implement the directions of Hon'ble National Green Tribunal New Delhi, office of ADC Bhaderwah convened a meeting with the concerned officials of his jurisdiction alongwith Sarpanchas/religious heads of the area. The concerned officers were directed to ensure the cleanliness of the sites of Melas before and after the religious functions. Moreover, the plastic sacks were provided by Block Medical Officer, Bhaderwah for the collection and transportation of waste material from the venues upto the motorable roads and from there to Material Recycle Facility (MRF) plant of Municipal Committee Bhaderwah. Besides religious Melas, 9th International Yoga Day was also celebrated at Jai Valley on 21-06-2023 in which near about 5000 people participated. Chief Executive Officer, Bhaderwah Development Authority and Block Development Officer, Bhaderwah provided the dustbins and their officials including CRPF personnel took part in the cleanliness of Jai Valley after the conclusion of Yoga Day.

Copy of letter dated 02-08-2023 alongwith photographs are enclosed herewith and marked as Annexure R-2.

(Signature)
26/08/23
District Magistrate
Doda

5. That, Divisional Officer Pollution Control Committee, Doda vide letter No. PCC/DO/D/23/133-134 dated 03-08-2023 had submitted his report to the answering respondent wherein he has reported that Pollution Control Committee Doda with active support of the District Administration Doda have been carrying out drives on regular basis in the district. These drives include seizure and compounding of banned single use plastic. Various awareness programmes were organized and inspections were also carried out at all sites of the melas w.e.f 13th - 15th April 2023 to minimize littering of plastic waste at Subar Nag Temple (Subardhar), Nagani Mata Temple (Manthala), Jai Bhudu Vasuki Nag (Bounta Guttassa), Shree Vasuki Nag Temple Vasik Dhera (Bhaderwah City), Shree Ganesh Ji Temple (Taisna Bhalla) and Kapra Nag Temple (Bhalra) and Vasuki Nag Temple (Ghata Bhaderwah City) and various collection centre/collection bags were kept for empty package drinking water bottles and paper plates/cups in the Baisakhi Festival of 2023. Further, Pollution Control Committee during Mission Life Programme - Life Style for Environment from May 5, 2023 to June 5, 2023 had organized pledge taking and lecture/awareness programmes on hazards of plastic waste in the environment to make general masses of district Doda aware of its impacts on environment.

Copy of letter dated 03-08-2023 alongwith photographs are enclosed herewith and marked as Annexure R-3.

6. That, the Executive Officer, Municipal Committee, Bhaderwah vide letter No. MC/B/2023/443-44 dated 18-08-2023 had submitted his report to the answering respondent, wherein he has reported that the Sanitation team of Municipal Committee Bhaderwah has dedicated vehicles for door to door collection of garbage from majority of residential & market areas from where garbage collected is sent to Solid Waste Management Plant (Material Recycle Facility) for final disposal which is done twice a day. Plastic or waste on road side within municipality jurisdiction is removed by the sanitation team immediately and sent to Solid Waste Management (SWM) plant for its secondary disposal. Further, Public notice regarding strict enforcement of ban on use of single use plastic & polythene carry bags and other form of polythene has been issued by this office in newspaper and regular fines/penalty under Solid Waste Management Bye-Laws & Plastic Waste Management Bye-Laws are imposed on those who violate rules or throw or litter garbage on the roads. Moreover, special sanitation team has been

Manish/aw
24/08/2023
District Magistrate
Doda

constituted to check all the wards and market areas regarding enforcement of ban on single use plastic & seizure of single use plastic is done on regular basis and regular awareness regarding ban on use of single use of plastic is done through various mediums like social media, nukkad-natak, announcement through vehicles, newspaper, etc.

Copy of letter dated 18-08-2023 alongwith photographs are enclosed herewith and marked as Annexure R-4.

7. That, the Executive Officer, Municipal Committee Thathri, vide letter No. MC/T/2023/1008-09 dated 18-08-2023, has submitted that the team of Municipal Committee Thathri collected garbage from residential & market areas and transported to temporary identified site 2 Kms away from the town as the committee has no Solid Waste Management Plant and regular fines & penalty under Solid Waste Management Bye-laws & Plastic Waste Management Bye-Laws are imposed on those who violate rules or throw litter garbage on the roads. Further, regular awareness regarding ban on use of single use of plastic has been spread through various mediums like social media, nukkad-natak, announcement through vehicles, etc.

Copy of letter dated 18-08-2023 alongwith photographs are enclosed herewith and marked as Annexure R-5.

8. That, the Divisional Forest Officer, Bhaderwah vide letter No. DFO/Bhad/Legal/2783-85 dated 21-08-2023 had submitted that a meeting was convened at the office of the Additional Deputy Commissioner Bhaderwah to discuss the strategy for implementing the Hon'ble National Green Tribunal order. During the meeting, it was decided to establish Nakas at three entry points leading to Roushra Mata Temple. The purpose of these Nakas is to prevent the entry of single-use plastic items during the mela (religious gathering). Banners and posters were also planned to be displayed along the route and at the mela site to raise awareness about the prohibition of single-use plastic. Temporary check points were installed by the Forest Department which were operational in seizing all plastic items, including plastic water bottles, from devotees and visitors to the religious site. The plastic items/single-use plastic (SUP) were collected at the entry point of Jai area, ensuring that no plastic was taken into the forest areas. Subsequently, all collected plastic items/single-use plastic (SUP) were handed


24/08/2023
District Magistrate
Doda

over to the Bhaderwah Municipal Committee for proper disposal. Further, the Bhadarwah Forest Division, in collaboration with the Bhadarwah Development Authority, Municipal Committee, NGOs, students from different schools, and PRI's, has undertaken various plastic-free drives in the Bhadarwah Forest Division during 2022.

Copy of letter dated 21-08-2023 alongwith photographs are enclosed herewith and marked as Annexure R-6.

9. That, the Executive Officer, Municipal Council, Doda vide letter No. MC/D/23/1177 dated 21-08-2023 had submitted in his report that Municipal Council Doda has been conducting regular market checks with respect to checking the use of polythene & enforcing the single use plastic rules in Doda. Enforcement team of municipality alongwith team of JK Pollution Control Board regularly visited the market and seized the polythene bags and fines are also imposed. Further, regular IEC (Information, Education & Communication) activities are being done through drum beatings, social media, etc. and through installation of hoardings and boards prohibiting use of plastic. Orders/ Instructions were being issued by Municipal Council Doda for strict compliance by all the concerned stakeholders which include:

- (a) Ban on Plastic Carry Bags below 75 microns thickness.
- (b) Ban on Non-woven Plastic Carry Bags less than 60 gram per square meter (GSM).
- (c) Each Polythene Carry Bag and Non-woven Carry Bag must have stamp of 75 microns or more thickness and 60 GSM respectively, with name of manufacturer and certificate number as per Rules.
- (d) Ban on Plastic Carry Bags below 120 microns thickness.
- (e) Ban on Single Use Plastic (ear buds with plastic sticks, plastic sticks for balloons, plastic flags, candy sticks, Ice-Cream sticks, polystyrene (Thermocol) for decoration, plates, cups, glasses, cutlery such as forks, spoons, knives, straw, trays, wrapping or packing films around sweet boxes, invitation cards, and cigarette packets, plastic or PVC banners less than 100 micron, stirrers.

Copy of letter dated 21-08-2023 alongwith photographs are enclosed herewith and marked as Annexure R-7.


 District Magistrate
 Doda
 24/08/2023

10. That, the Assistant Commissioner, Panchayat vide letter No. ACP/D/23-24/900 dated 22-08-2023 had submitted that during the financial year (2022-23), 105 segregation sheds were constructed under Solid Waste Management across all 17 blocks in the District. During the current year, under the village Sanitation Saturation Plan as approved by the District Swachhta Committee, 51 more segregation sheds were proposed, out of which 45 have been tendered and work on 28 has started. In each block, one segregation shed is designated as Plastic Waste Management unit, which are provided with the machinery for treatment of plastic waste/single use plastic. Also, under 14th FCA unspent balance plan, as approved by Administrative Department, 1683 Garbage collection Bins have been purchased by the Block Development Officers and are placed at prominent places in every ward of all the Panchayats. Besides this, door to door waste collection is in place in all 237 Panchayats. Further, it is pertinent to mention that five cluster level Plastic Waste Management Units/Material Recycle Facility (MRF) of higher capacity are proposed in 2023-24 plan, out of which land for three has been identified and DPRs are under formulation by the XEN REW Doda. Moreover, awareness programmes of all stakeholders (Public, PRIs, etc.) is undergoing at Village/Panchayat/Block and District level through 3R's - Reuse, Reduce and Recycle for proper disposal of plastic.

Copy of letter dated 22-08-2023 alongwith photographs are enclosed herewith and marked as Annexure R-8.

11. That, the Divisional Forest Officer, Batote vide letter No. DFO/BTT/3738 dated 23-08-2023 had submitted in his report that ban on entry of polythene bags under 75 microns, Wrappers, empty water bottles in the meadows, forest area and in & around water resources falling within Batote jurisdiction have been strictly implemented and Range Officer, Marmat has been directed to frame squads to implement this order in letter & spirit in coordination with other line department.

Copy of letter dated 23-08-2023 alongwith photographs are enclosed herewith and marked as Annexure R-9.

12. That, the Divisional Forest Officer, Doda vide letter No. DFO /D3474-79 dated 23-08-2023 had submitted in his report that Range Officers of Doda Forest Division are directed to avoid any type of activity which includes throwing of plastic bags, bottles, wafers etc. coming out of junk food by the people visiting in the forest

Arshad Khan
24/08/2023
District Magistrate
Doda


areas of Doda Forest and directed to take strict action against the people involved in throwing plastics waste inside the forest by imposing penalty. Further, Doda Forest Division has already conducted various drives under "Mission Life Programme" and 1.5 Quintal of plastic waste was collected and disposed of.

Copy of letter dated 23-08-2023 alongwith photographs are enclosed herewith and marked as Annexure R-10.

13. That, vide S.O 154 dated 20-03-2023 & S.O 272 dated 18-05-2023, Block Development Officers & Executive Officers Municipal Committee/Council have been conferred with Magistrate powers within territorial jurisdiction of District Doda to check littering of Domestic/Commercial waste & Garbage/Plastic on Public places i.e (Streets, Roads, Roadsides, Grounds etc.).

IN THE PREMISES:-

Therefore, it is respectfully prayed that in view of the submission made herein above and those to be urged during the course of the argument, the Hon'ble Tribunal may very kindly be pleased to consider above Action Taken report in the interest of Justice.


24/08/2023
District Magistrate
Doda
District Magistrate
Doda.



**UNION TERRITORY OF JAMMU AND KASHMIR
OFFICE OF THE CHIEF EXECUTIVE OFFICER
BHADERWAH DEVELOPMENT AUTHORITY
BHADERWAH, DISTRICT DODA**



No: BDA/2023-24/442
Dated: 19-07-2023

✓ The Assistant Commissioner,
(Rev), Doda.

Sub: Implementation of Hon'ble National Green Tribunal order dated: 08-05-2023 in Original Application No. 481/2022 - titled Joginder Singh Thakur V/s UT of Jammu & Kashmir.

Sir

Kindly refer above cited subject. In this connection, it is intimated that Bhaderwah Development Authority is regularly carrying out periodic cleanliness drives at various tourist sites in view of proper cleanliness of tourist destinations falling under its jurisdiction.

This authority has already constituted committees (**Copy enclosed herewith and marked as Annexure -1**) comprising of officers/officials/Daily rated workers of Bhaderwah Dev. Authority with strict directions to work in tandem with civil administration and have taken all necessary steps to maintain proper cleanliness of environment by collecting single use plastic and other waste material like bottles and polythene bags.

It is further intimated that periodic cleanliness drives are being carried out in all tourist destinations namely, Jai Valley, Lake View Resort Gatha, Padri, Khellani top, tourist resort Teligarh and other tourist spots in order to collect plastic waste. Photographs of cleanliness drives at various tourist destinations are enclosed herewith (**as Annexures 2 to 11**) for favour of information and necessary action at your end please.

Enclos: 10 leaves

Yours faithfully

Navdeep Wazir
19.07.2023

(Navdeep Wazir), JKAS
Chief Executive Officer
Bhaderwah Dev. Authority
Bhaderwah



UNION TERRITORY OF JAMMU & KASHMIR
OFFICE OF THE CHIEF EXECUTIVE OFFICER,
BHADERWAH DEVELOPMENT AUTHORITY
BHADERWAH, DISTRICT DODA.



No: BDA/22-23/PS/470-75

Dated: 07-10-2022

ORDER

Whereas, a number of religious festivals, yatra's and other events are organized within jurisdiction of Bhadarwah Development Authority.

Whereas, all these religious festivals, yatras and other events lead to accumulation of plastic waste at different locations including meadows, water streams and other places.

Whereas, due to above activities, it becomes necessary to take suitable measures by way of collection and proper disposal of plastic waste like polythene bags, polythene bottles etc in conjunction with other stake holders like civil administration, Forest, Pollution Control Board, Executive Officer Municipality and PRI's like Sarpanches etc.

Therefore a committee of following officers/ officials is being constituted to take frequent measures in conjunction with other stake holders for maintaining cleanliness of environment:-

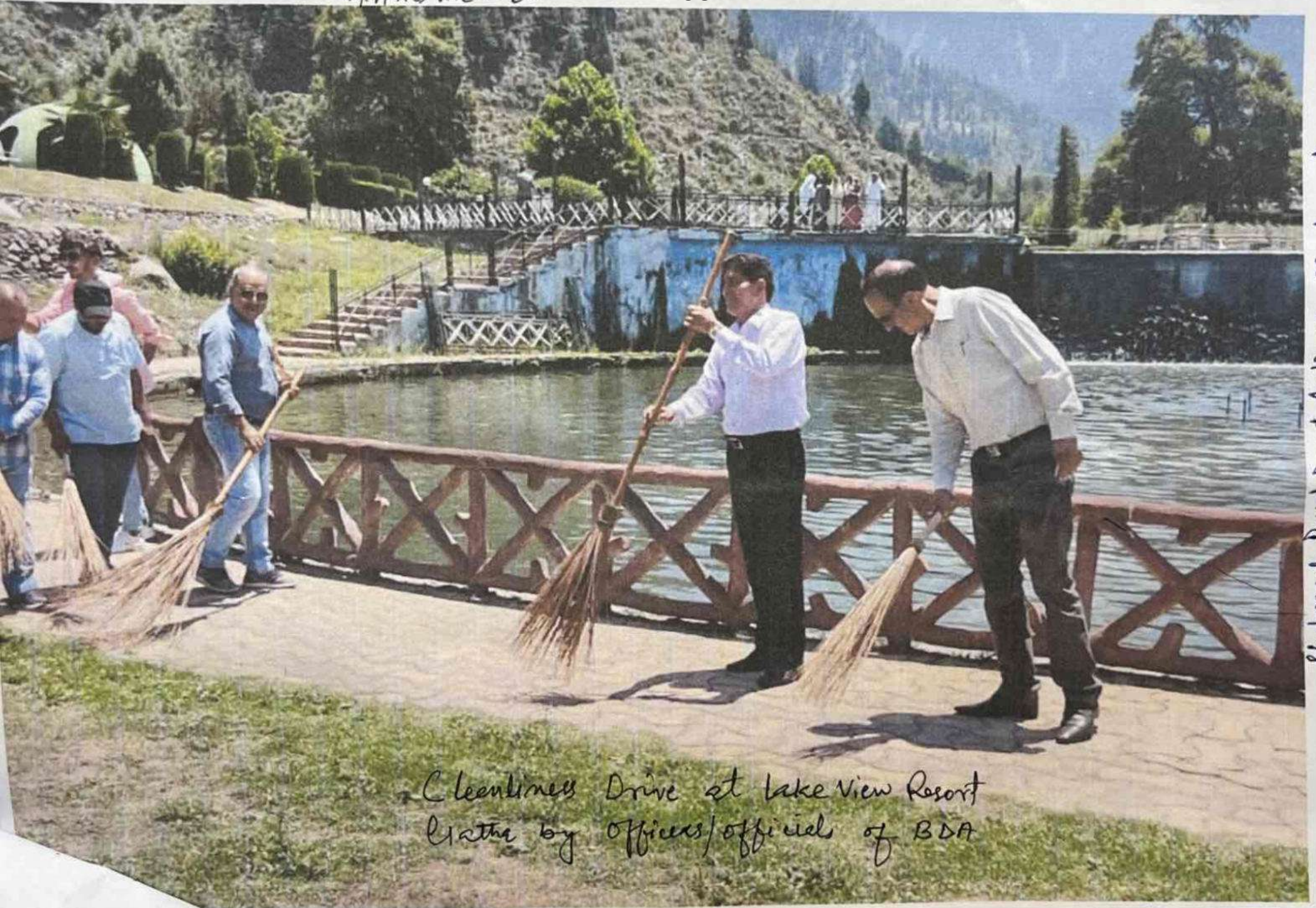
1. Accounts Officer (Sh. Vijay Singh)
2. Assistant Engineer (Sh. Irshad Ahmed)
3. Junior Engineer (Sh. Tanveer Hussain Gattu)
4. Junior Engineer (Sh. Ayaz-ul-Haq Zargar)
5. Accounts Assistant (Sh. Haris Riaz)

Navdeep Wazir
07.10.2022

(Navdeep Wazir) JKAS
Chief Executive Officer
Bhadarwah Dev. Authority
Bhadarwah

Copy to the:-

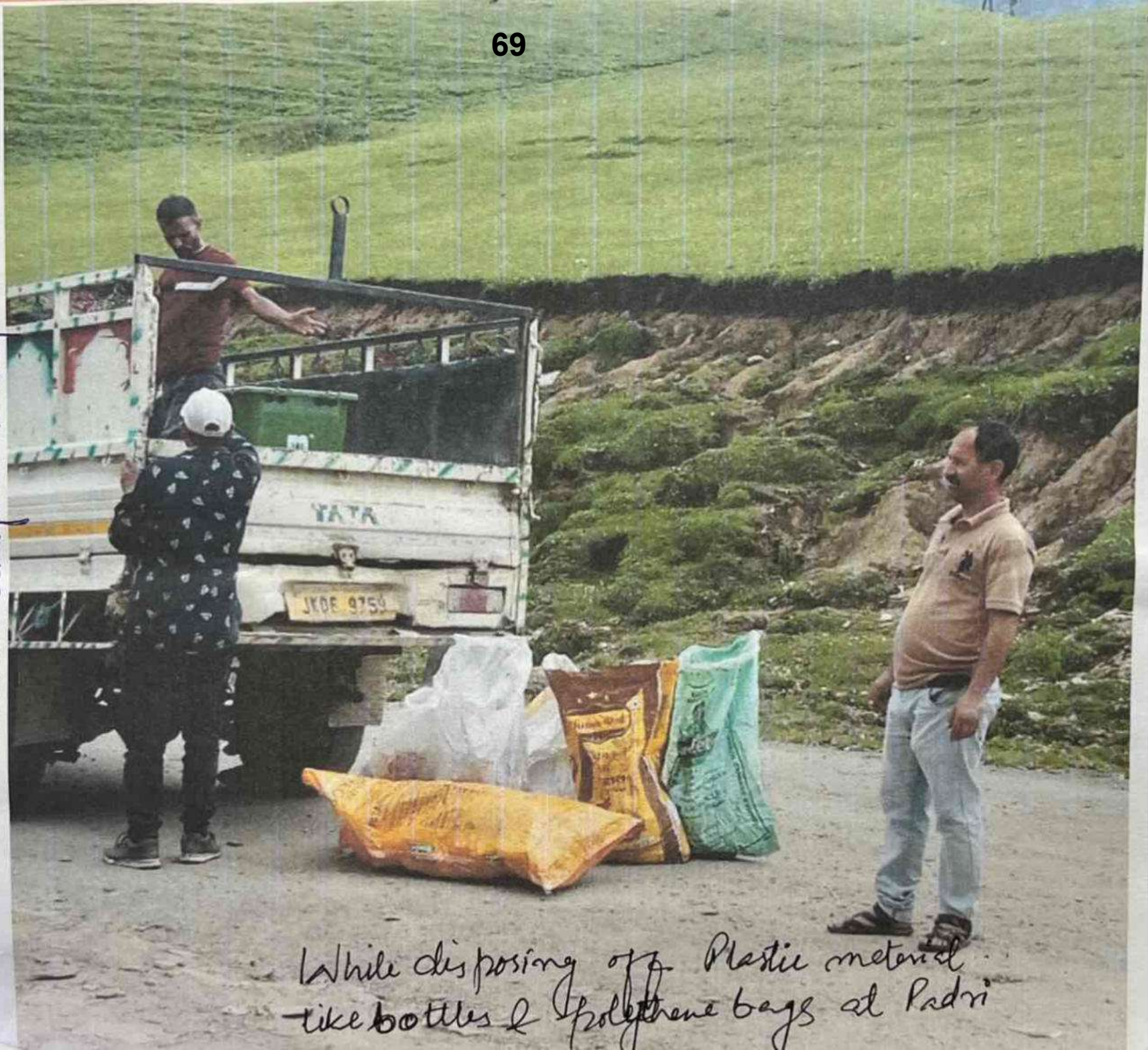
1. Secretary to Government Tourism Department J&K Civil Secretariat Jammu/ Srinagar for favour of information.
2. Additional Deputy Commissioner Bhadarwah for information.
3. Divisional Forest Officer Bhadarwah for information.
4. Executive Officer Municipal Committee Bhadarwah for information.
5. AU BDA Officers/ Officials for information and n/a.



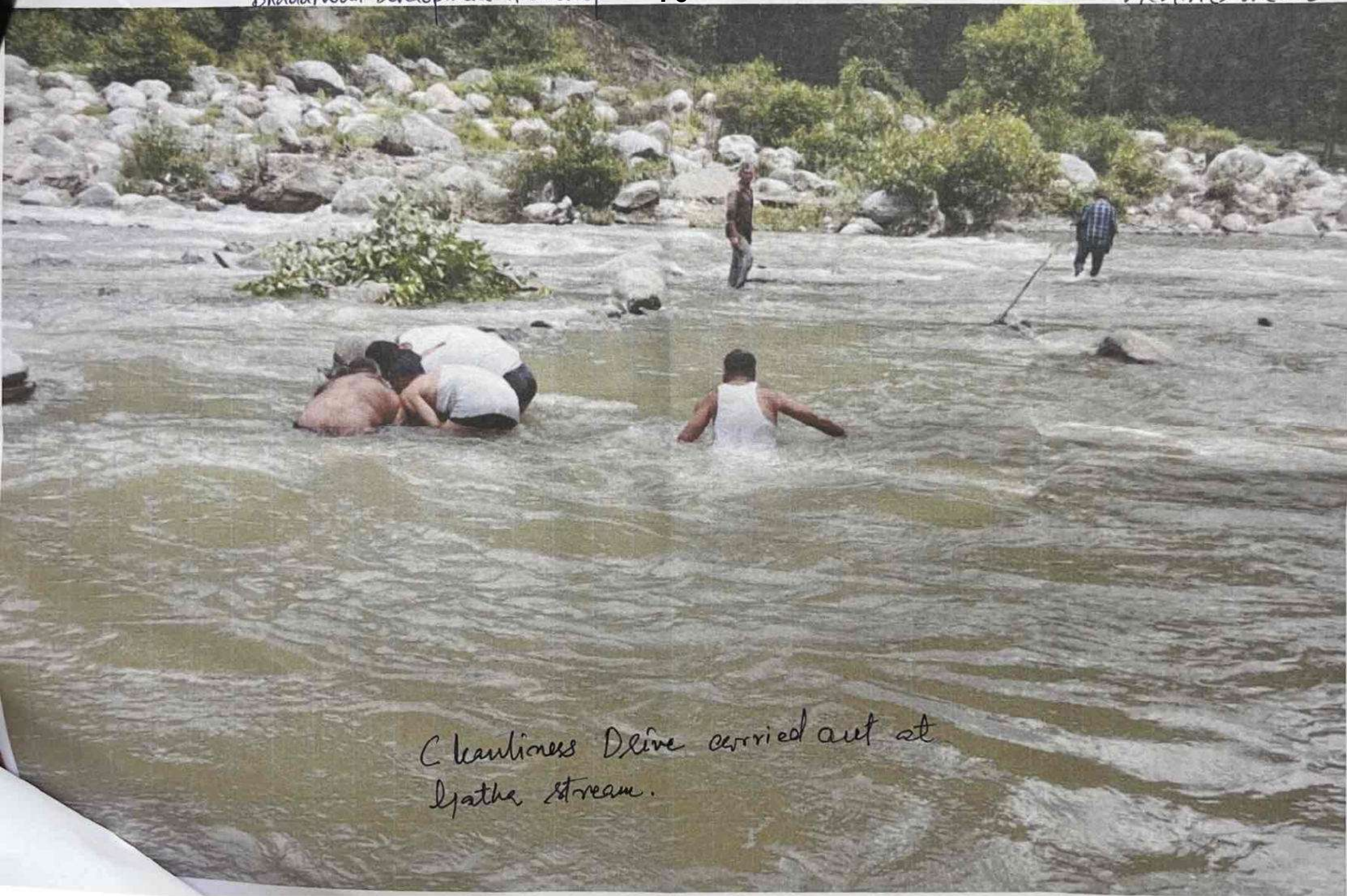
Shadornah Development Authority, Bhandarwah

Cleanliness Drive at Lake View Resort
led by officers/officials of BDA

Shadernah Development Authority



While disposing off Plastic material like bottles & Polythene bags at Padri



Cleanliness Drive carried out at
Lyathe stream.

Bhadarwah Development Authority



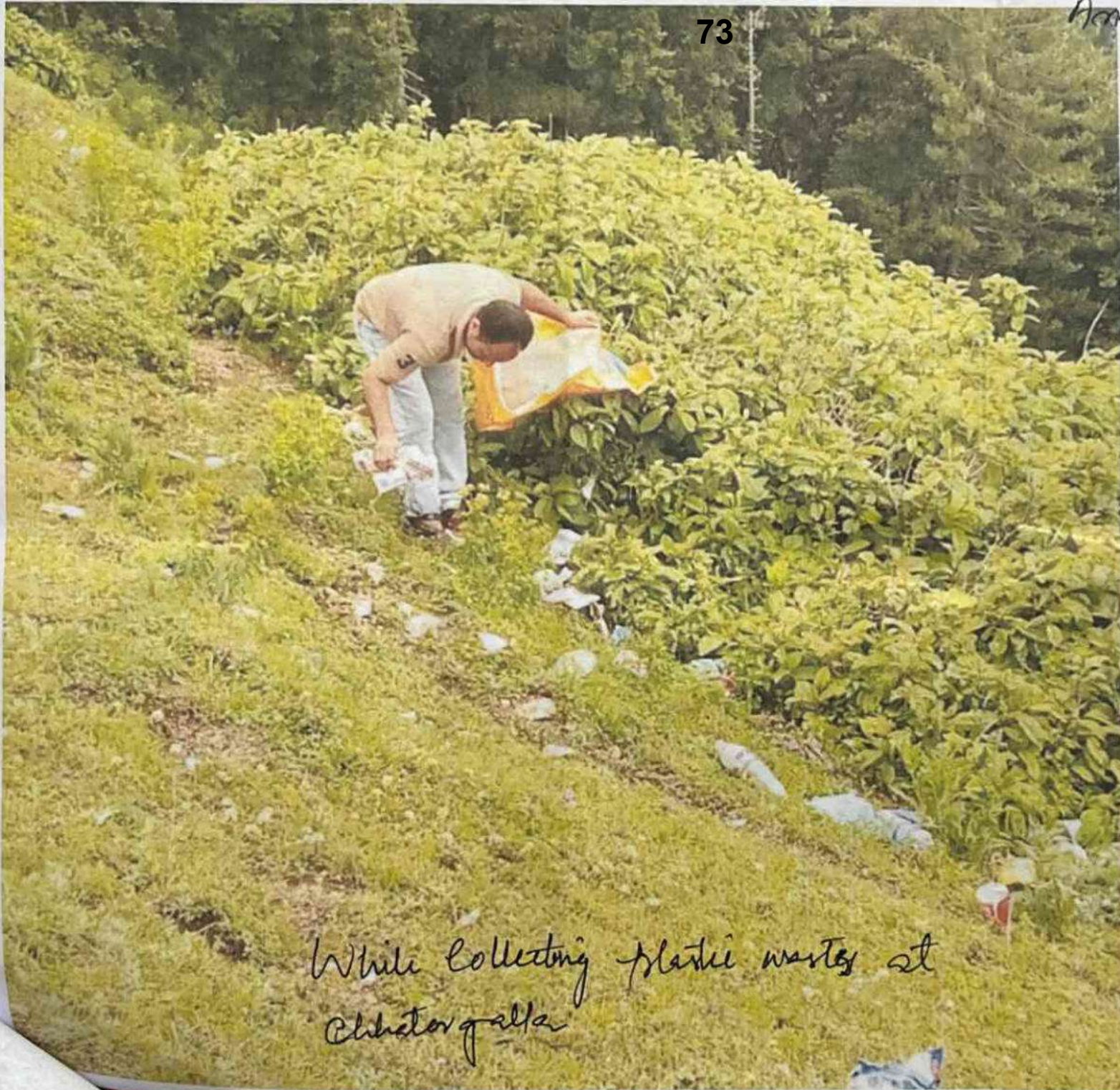
While collecting plastic waste
at Padori

Bhadarwah Development Authority

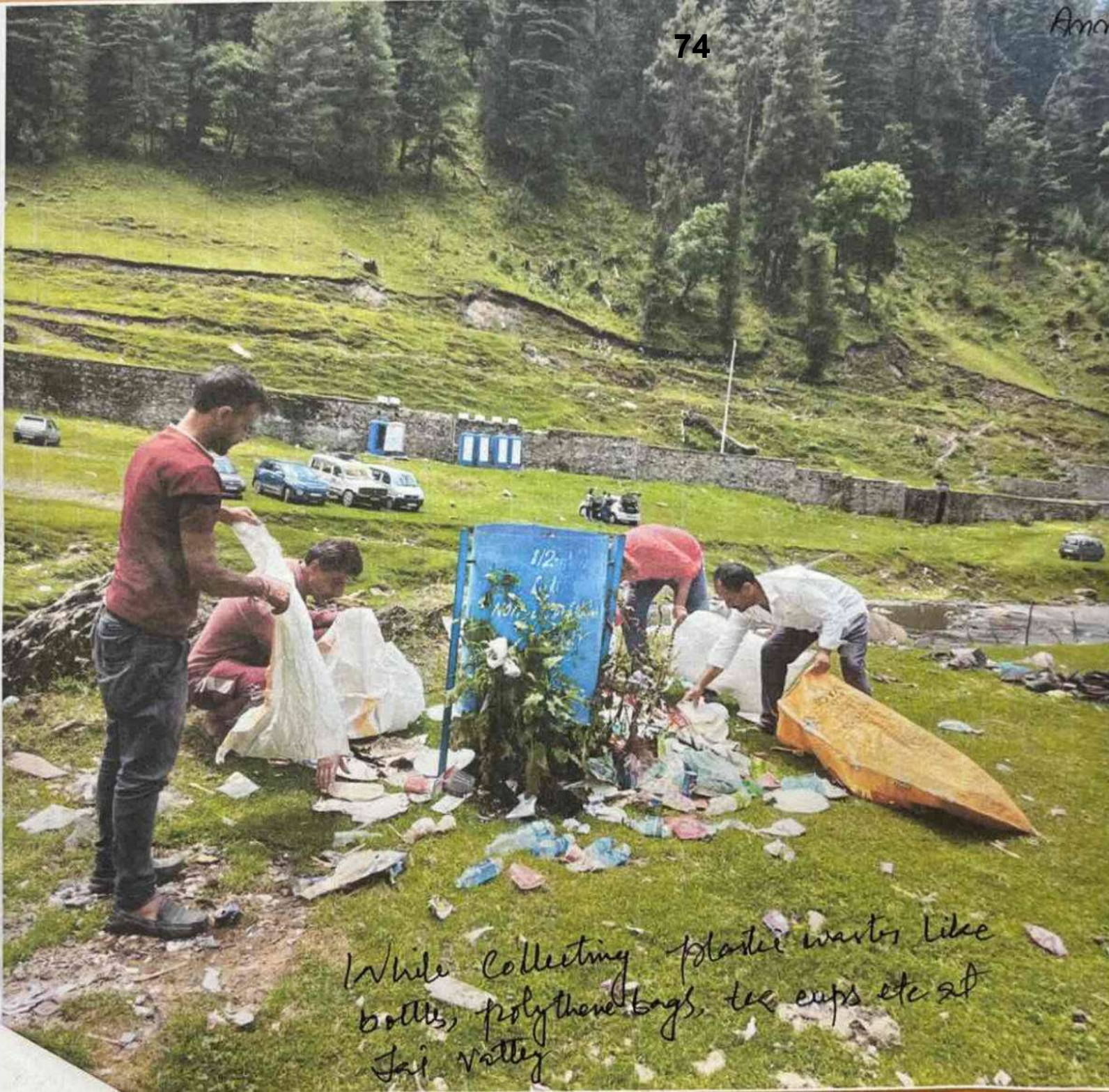


While collecting plastic waste from dust bins at Padri.

Bhadravah Development
Authority



While collecting plastic wastes at
Chhatargalla



While collecting plastic wastes like bottles, polythene bags, tea cups etc at Jai Vally



Annexed (R2)

Government of Jammu and Kashmir

OFFICE OF THE ADDL. DEPUTY COMMISSIONER, BHADERWAH

Email:-adcbhadarwah@gmail.com

Tele No. 01997-244243

**The Deputy Commissioner,
Doda.**

No.PA/ADC/B/23-24/ 2117

Dated:- 02/08/2023.

Sub.:- Implementation of Hon'ble National Green Tribunal Order dated 08-05-2023 in Original Application No. 481/2022 titled Joginder Singh Thakur V/s UT of Jammu & Kashmir.

Sir,

With regard to the subject matter, it is submitted that Askini Bhadarkashi Utsav (Winter Sports festival) was celebrated at Jai on 24th & 25th of February 2023. In view of this festival this office issued an order under section 144 Cr.PC and banned the single use plastic (Less than 120 microns) at the site of Melas and in and around water resources in entire Jurisdiction of Sub Division Bhadarwah. Chief Executive Officer, BDA Bhadarwah, Addl. Supdt. of Police Bhadarwah, Divisional Forest Officer Bhadarwah, Block Development Officer Bhadarwah and Executive Officer Municipal Committee Bhadarwah were directed to implement this order on ground. The Dustbins were installed at the venue of winter festival i.e Jai Valley and after the conclusion of this festival Cleanliness drive was done in the whole venue by picking of the waste material manually by the officials of Forest, BDA, MC & RDD.

The next round of Melas was on the eve of Basakhi i.e 13th, 14th & 15th of April 2023. In order to check the menace of Polythene and other waste in these melas and in order to implement the directions of Hon'ble National Green Tribunal New Delhi, this office convened a meeting of the concerned officers on 11-04-2023. The following Officers/Religious Heads participated in this meeting.

1. Addl. Supdt. of Police, Bhadarwah.
2. Divisional Forest, Officer, Bhadarwah.
3. Sub Divisional Police, Officer Bhadarwah.
4. Block Development Officer, Bhadarwah.
5. Naib Tehsildar Khas.

The following religious heads/Sarpanches were also present in the meeting.

1. President Sanatan Dharam Sabha Bhadarwah.
2. President Nagni Mata Temple Manthala Bhadarwah.
3. President Mandir Committee Subar Dhar Temple Bhadarwah.
4. President Mandir/Langer Committee Jai Bhudu Vasuki Nag Bounta Guttassa Bhadarwah.
5. President Dharav Nag Mandir/Langer Committee Kapra Bhadarwah.
6. Rep. of Vasuki Nag Mandir/Langer Committee Gatha
7. Vice President Sanatan Dharam Sabha Bhadarwah.
8. Sarpanch Halqa Panchayat Jalga/Thuba/Manthala.

The Venue of Basakhi Melas were as below:-



Government of Jammu and Kashmir

OFFICE OF THE ADDL. DEPUTY COMMISSIONER, BHADERWAH

Email:-adcbhadarwah@gmail.com

Tele No. 01997-244243

S.No	Venue of the Mela	Date
1.	Subar Nag Temple Subar Dhar	13 th of April 2023
2	Nagni Mata Temple.	14 th of April 2023
3	Kapra Nag Temple & Vasuki Nag Temple Gatha	15 th April 2023.
4	Jai Bhudu Vasuki Nag Bounta Guttassa.	14 th of April 2023
5	Shree Vasuki Nag Temple Vasik Dhera Bhadarwah	14 th of April 2023.
6	Shree Ganesh Ji Temple Taisna Bhalla.	14 th of April 2023.

The concerned officers were directed to ensure the cleanliness of the sites of Melas before and after the religious functions. President Sanatan Dharam Sabha was requested to announce/aware the Yatris/Participants against the menace of plastic on the religious places. The Heads of all the Temple committees were also requested to cooperate with the concerned Departments in order to avoid the carriage of single use plastic articles at the sites of Melas. The dustbins were provided at all the venues of Melas by BDO Bhadarwah. Moreover the plastic sacks were provided by Block Medical Officer Bhadarwah for the collection and transportation of waste material from the venues upto the motorable roads. In this way the waste material from all the venues of Basakhi Melas within the territorial jurisdiction of Sub Division Bhadarwah were collected and transported manually upto the motorable road and from there to MRF Plant of Municipal Committee Bhadarwah into the vehicle of Municipal Committee Bhadarwah. All the Temple committees organizing these melas participated very actively in cleanliness drives and helped the Administration/allied departments in keeping these venues neat and clean. The photographs of the Cleanliness drive at various meals are attached with. Besides religious Melas 9th International Yoga Day was also celebrated at Jai Valley on 21-06-2023 in which near about 5000 people participated. Chief Executive Officer BDA Bhadarwah and Block Development Officer Bhadarwah provided the dustbins and their officials including CRPF Personnel took part in the cleanliness of Jai valley after the conclusion of Yoga Day. The photographs are attached with.

Hence the directions of Hon'ble National Green Tribunal New Delhi have been implemented on ground in letter and spirit and similar steps will be taken in future in forthcoming Yatras and Melas in order to check the menace of single Use plastic.

Hence submitted for further necessary action please.

Encls:- _____

Yours faithfully,

Addl. Deputy Commissioner,
Bhadarwah.

Government of Jammu & Kashmir,
OFFICE OF THE ADDL. DEPUTY COMMISSIONER/ADDL. DISTRICT
MAGISTRATE, BHADARWAH.

Email: adcbhadarwah@gmail.com

Tele/FAX No. 01997-244243

ORDER

Sub: Restrictions/Ban on single use plastic in religious melas Sub Division Bhadarwah.

Whereas, various religious melas and yatras have been commencing with the onset of spring in various areas of Sub Division Bhadarwah and;

Whereas, Mr. Joginder Singh Thakur Ld. Advocate of J&K High Court represented this office vide his Ref. No.216/2022 dated 10-04-2022 received in this office on 19/04/2022 in which ban on use of single use plastic and issue of guidelines to handle/reduce the use of plastic to as minimum as possible on the spots of religious melas was demanded. A copy of this representation was also sent to the Hon'ble National Green Tribunal by way of post and;

Whereas the Hon'ble National Green Tribunal New Delhi treated this representation and registered as an original application and passed an order dated 12-08-2022 directing Deputy Commissioner Doda to file response/reply in the matter and;

Whereas the subsequent orders were passed by District Magistrate Doda as well as by this office and also various steps were taken in order to tackle with the menace of plastic and;

Whereas the spring season has commenced and with the onset of Basakhi, various melas/yatras are going to be held on many spots particularly within the forest areas in Sub Division Bhadarwah. In this behalf a meeting of religious committees and officers was convened in this office today on 11-04-2023, in which the matter with regard to minimize the use of plastic in coming melas has been discussed in detail and it has been resolved that the management/langar committees, Sanatan Dharam Sabha and the Officers in the areas of their operation shall take all the possible steps to check the menace of single use plastic.

Therefore, I Dil Mir Choudhary, JKAS Additional District Magistrate Bhadarwah in exercise of the powers conferred upon me under section 144 CrPc do hereby order that there will be complete ban on plastic articles viz bags (less than the thickness of 120



Government of Jammu & Kashmir.
OFFICE OF THE ADDL. DEPUTY COMMISSIONER/ADDL. DISTRICT
MAGISTRATE, BHADARWAH.

Email: adcbhadarwah@gmail.com

Tele/FAX No. 01997-244243

microns) wrappers, empty water bottles etc in the Green meadows/Forest areas particularly the sites of melas and in an around water resources in the entire jurisdiction of Sub Division Bhadarwah. Additional Supdt. of Police Bhadarwah and Divisional Forest Officer Bhadarwah shall ensure the implementation of this order in letter and spirit.


(DN MEYKAS)
Additional District Magistrate,
Bhadarwah

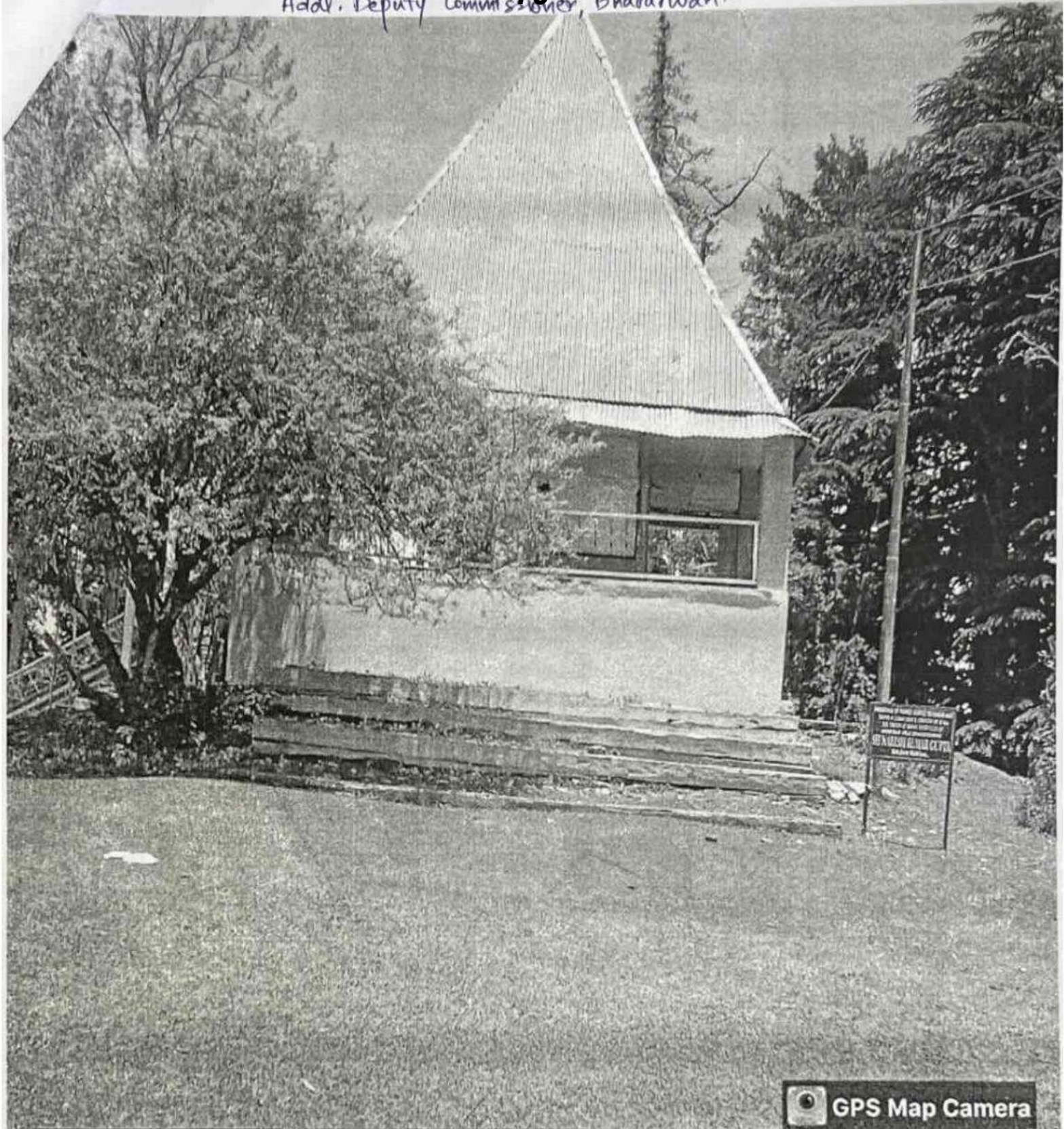
No. PA/ADC/B/23-24/225-33


Dated:- 11/04/2023.

Copy to the:-

1. District Magistrate, Doda for favour of kind information.
2. Sr. Supdt. of Police, Doda for favour of information.
3. Addl. Supdt. of Police, Bhadarwah for favour of information and n/action.
4. Divisional Forest Officer, Bhadarwah for information and n/action.
5. District Pollution Control Officer, Doda for information and n/action.
6. Tehsildar Bhadarwah for information and n/action.
7. Sub Divisional Police Officer Bhadarwah for information and n/action.
8. Block Development Officer Bhadarwah for information and n/action.
9. Executive Officer, MC Bhadarwah for information and n/action.

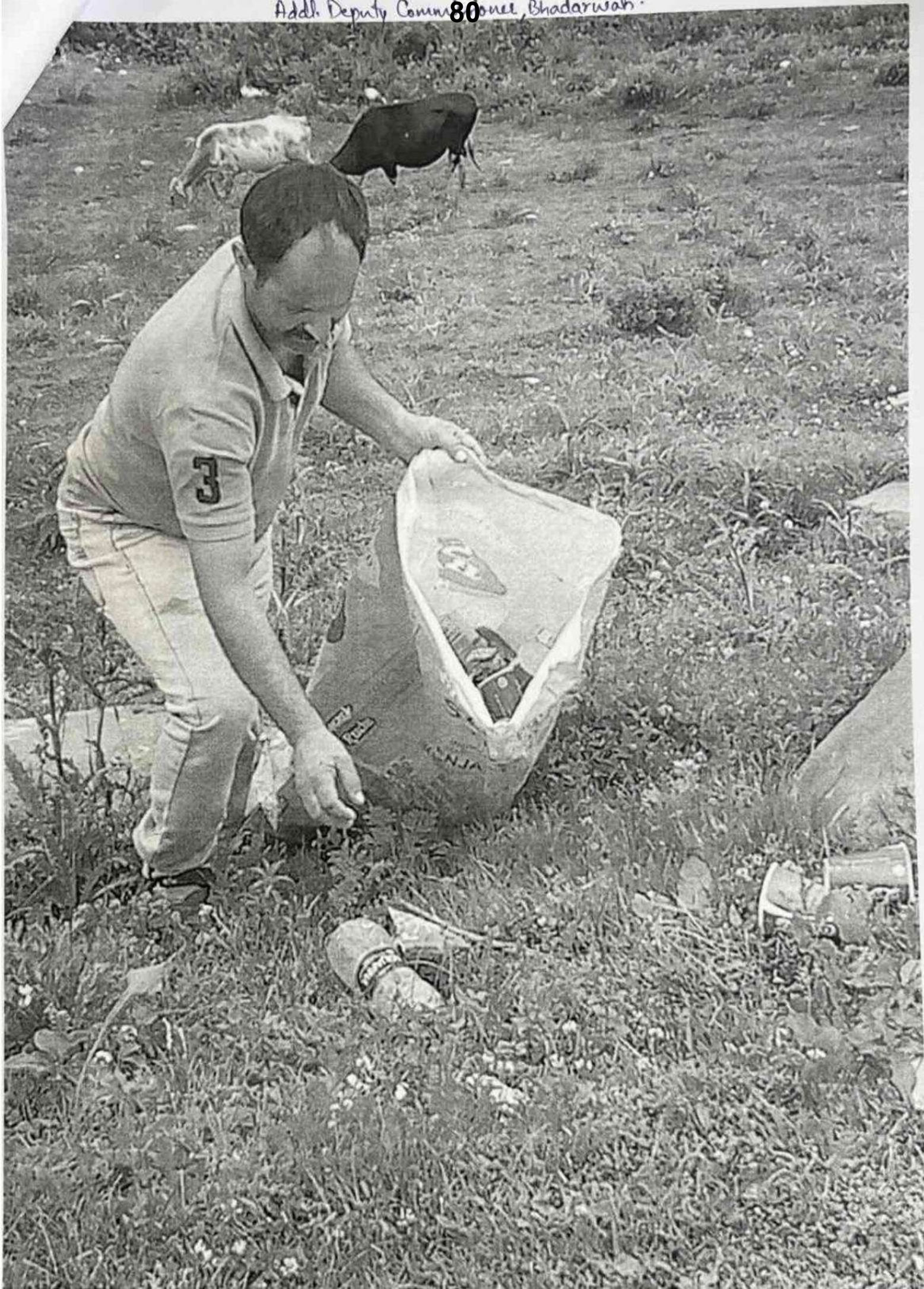
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Addl. Deputy Commissioner, Bhabarwah:



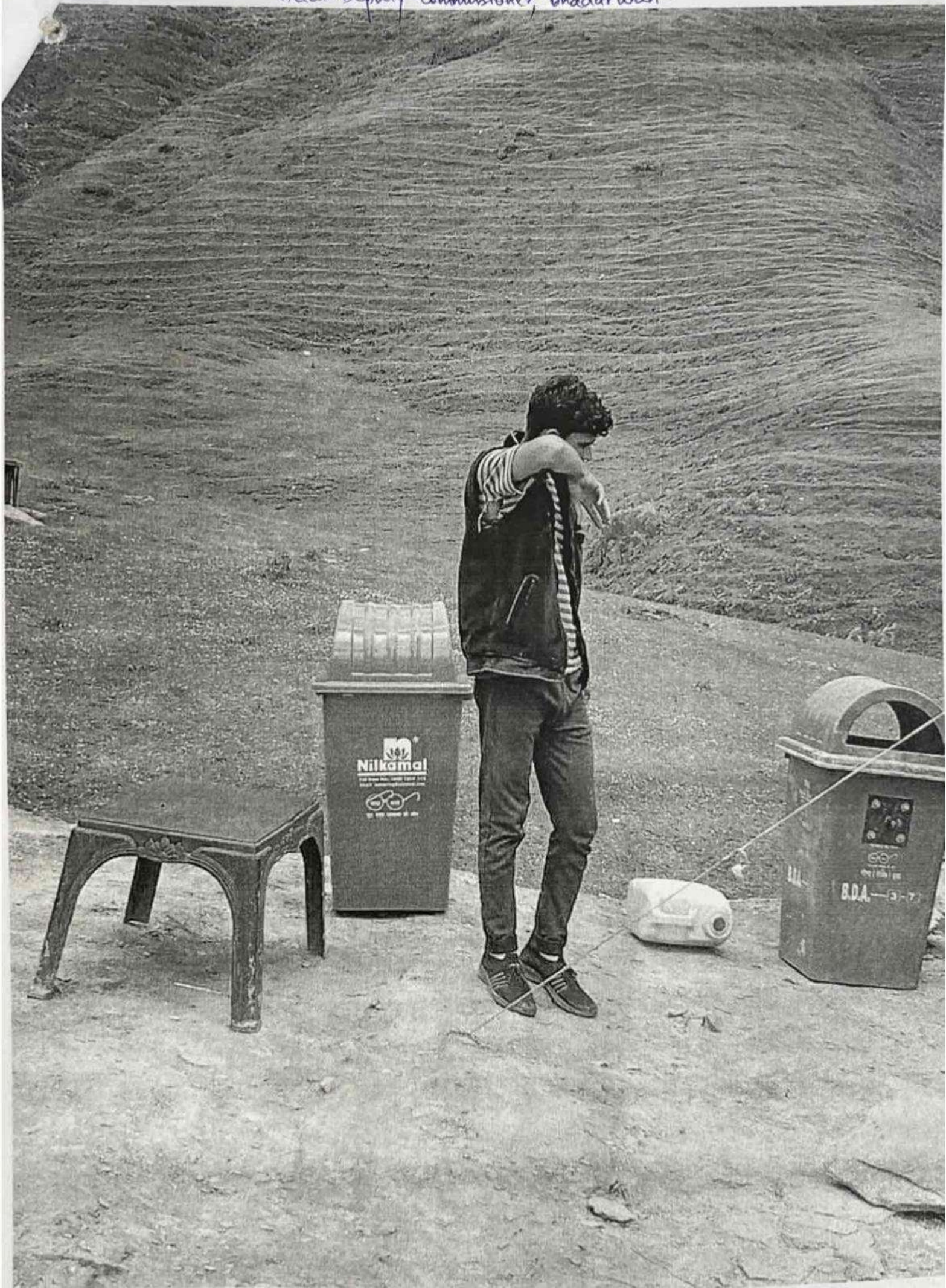
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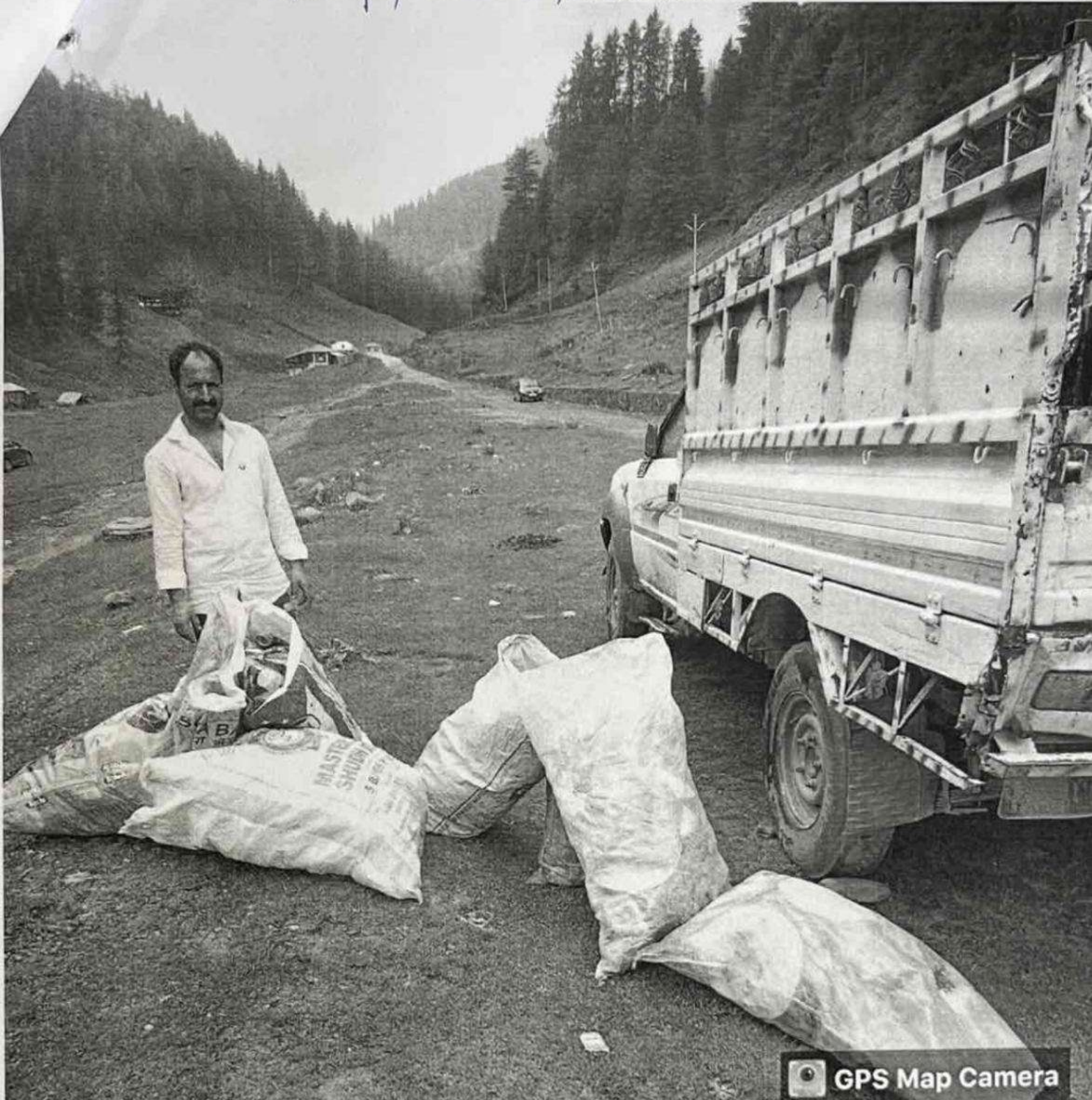


null, null, null
182221
Lat 33.041903°
Long 75.720798°
28/05/23 11:54 AM GMT +05:30







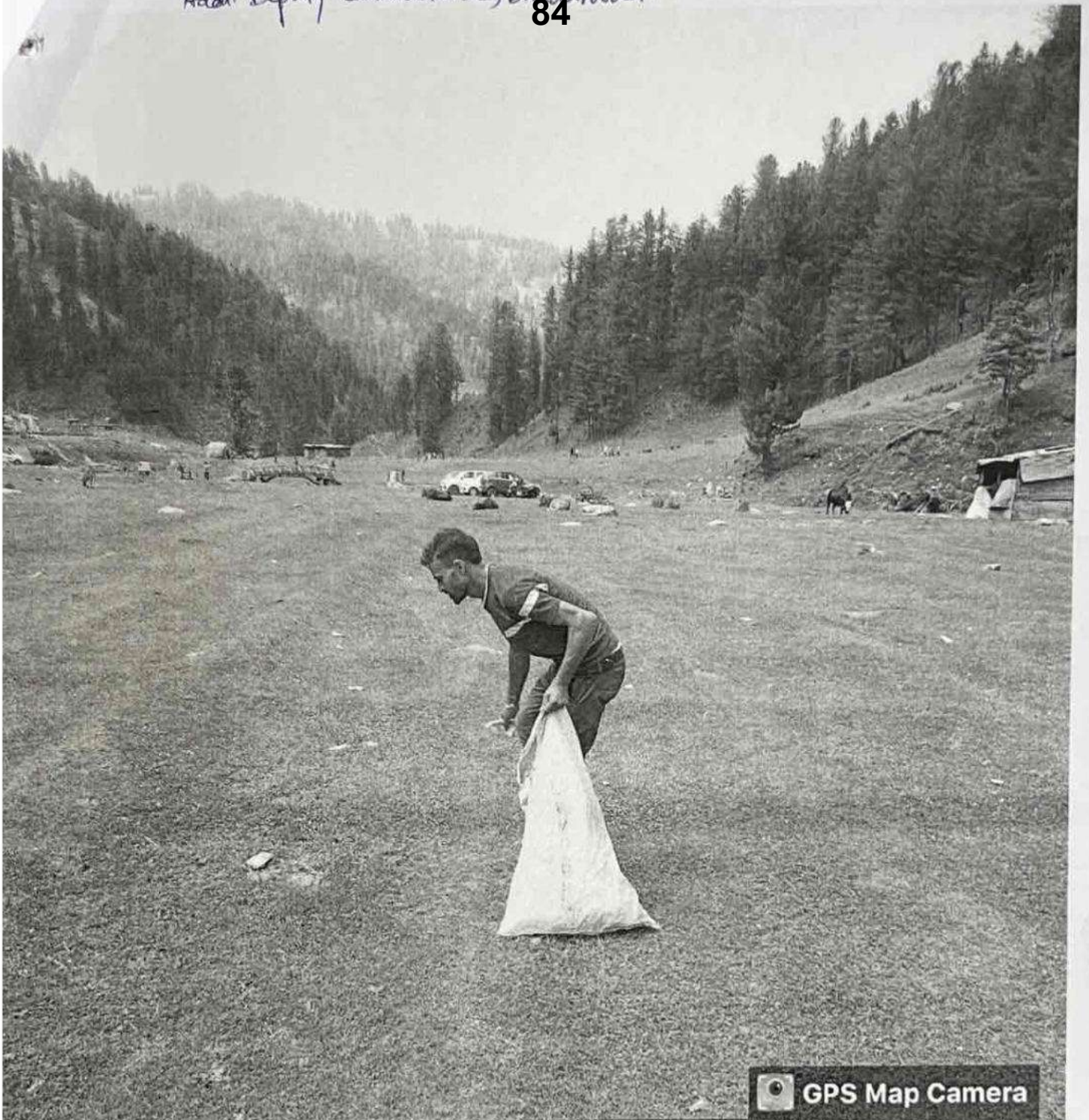


GPS Map Camera



null, null, null
Unnamed road, 182221
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Long 75.72083°
13/07/23 03:01 PM GMT +05:30

Google



 GPS Map Camera

null, null, null

Unnamed road, 182221

Lat 33.024415°

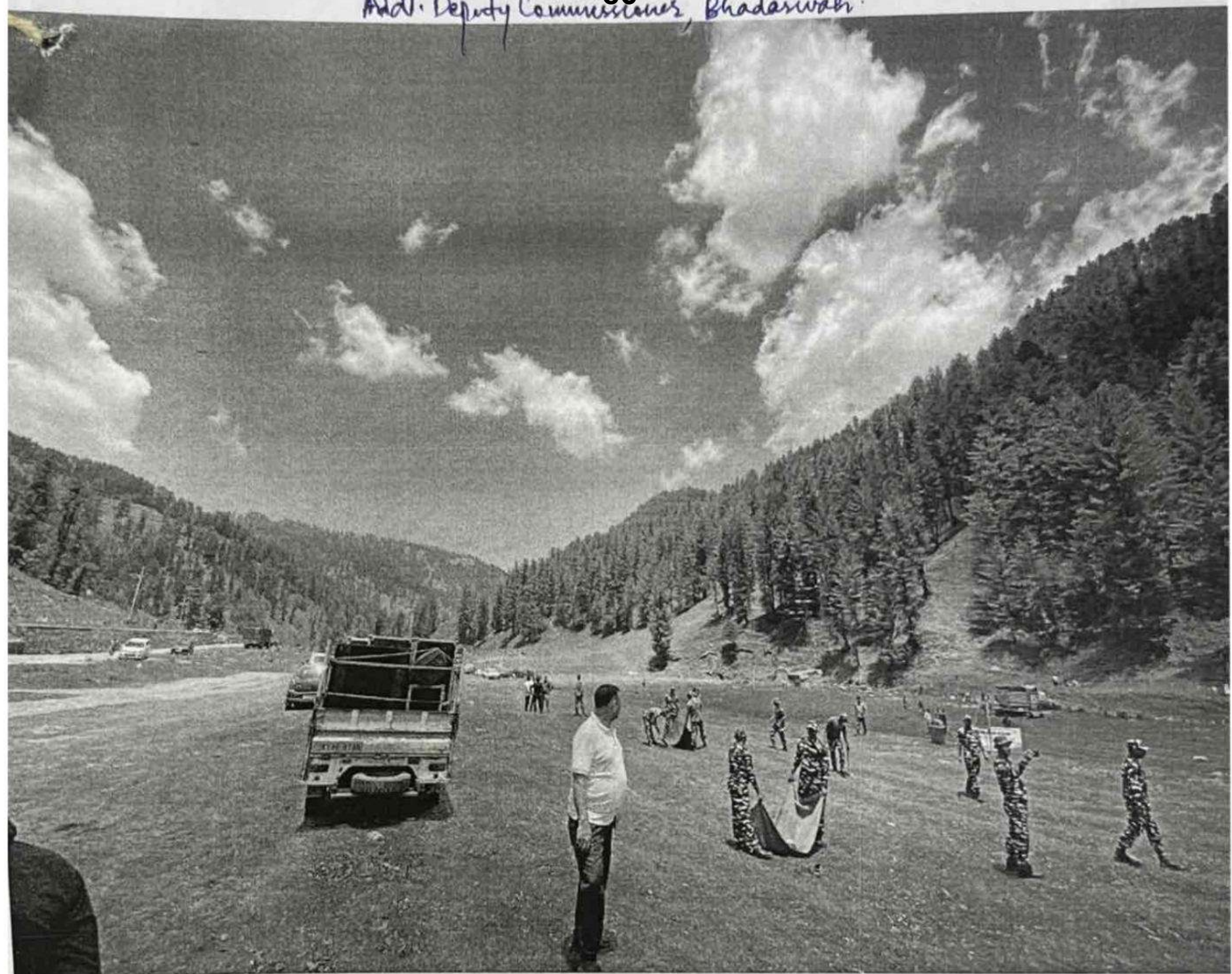
Long 75.72083°

13/07/23 02:30 PM GMT +05:30

Google



Addl. Deputy Commissioner, Bhadarwah.



**OFFICE OF THE DIVISIONAL OFFICER
POLLUTION CONTROL COMMITTEE
DODA**

The Deputy Commissioner,
Doda

No: PCC/DO/D/23/133-134

Dated: 03/08/2023

Subject: Implementation of Hon'ble National Green Tribunal Order dated 08-05-2023 in Original Application No. 481/2022 title Joginder Singh Thakur V/s UT of Jammu & Kashmir.
Reference: Your Office letter No. 272-85/ARA dated 10-07-2023.

Sir,

Kindly find attached herewith the latest report in afore said case before Hon'ble NGT for you kind information please.

Yours faithfully,



(Dr. Mohan Lal Snehi)
Divisional Officer
Pollution Control Committee
Doda

Copy to:

The Regional Director Pollution Control Committee for information please.

ARA

①
10/08/2023



**OFFICE OF THE DIVISIONAL OFFICER
POLLUTION CONTROL COMMITTEE
DODA**

Report on implementation of Hon'ble NGT order dated 08-05-2023 in original Application No. 481/2022 title Joginder Singh Thakur V/s UT of Jammu & Kashmir.

In view of the Hon'ble NGT order dated 08-05-2023 in O.A No. 481 of 2022 title Joginder Singh V/s U.T. of Jammu & Kashmir in this regard action taken report in the matter as below:

1. In order to ensure ban on stocking and use of banned single use plastic (SUP), the Pollution Control Committee Doda with active support of the district administration Doda have been carrying out drive on regular basis in the district. These drives includes seizure and compounding of the offence for banned single use plastic (detail of SUP seized and fine imposed as per annexure-I).
2. The petitioner Advocate Joginder Singh voiced concerned before Hon'ble NGT on use and littering of package drinking water plastic bottles in the different mela organized during the month of April every year in the upper riches of Bhaderwah. This year J&K Pollution Control Committee had organized awareness programmes and inspection were also carried out at all site of the melas w.e.f 13-15 April 2023 to minimize littering of plastic waste at Subar Nag Temple (Subardhar), Nagani Mata Temple (Manthala), Jai Bhudu Vasuki Nag (Bounta Guttassa), Shree Vasuki Nag Temple Vasik Dhera (Bhaderwah City), Shree Ganesh Ji Temple (Taisna Bhalla) and Kapra Nag Temple (Bhalra) and Vasuki Nag Temple (Ghata Bhaderwah City).
3. The Subar Nag Temple Committee has kept special collection centre for empty package drinking water bottles and paper plates/cups in the Baisakhi Festival of 2023. All visiting devotees to Subar Nag Temple were informed through Mandir Committees, Panchayat Raj Institutions and locals for putting of used package drinking water plastic bottles in collection bags kept by the langer committees. Even base camp langer set up by the Manhas Family lead by the Sarpanch Chinta also had arrangement for collection paper cups and plates. But some package drinking water empty bottles found littered in the forest areas in the mid way of the yatra route which were probably donated by unknown donor and kept on rest point of yatra route. The J&K Pollution Committee staff along with devotee collected some of them for handing over to the Subar Nag Temple Committee to make its final disposal through registered recycler (Annexure-II).

It is requested that such types of donations of package drinking to be regulated through Forest Department Bhaderwah and Subar Nag Temple Committee.



4. In the Baisakhi Festive 2023, it was also found that all langer committees were using paper cups and plates and made arrangement for collection of used cups/plates by the devotee.

It is pertinent to mention here that except Subar Dhar Temple Baisakhi Festival mela of 2023, rest there were no use of package drinking water bottles in the other melas because of adequate availability of the drinking water facilities.

5. The J&K Pollution Control Committee during Mission Life Programme-Life Style for Environment from May 5, 2023 to June 5, 2023 had organised pledge taking and lecture/awareness programmes on hazards of plastic waste in the environment to make general masses of district Doda aware of its impacts on environment (Annexure-III).

So it is further to mention here that J&K Pollution Control Committee will make relentless efforts to keep check on littering of package drinking water bottles and other plastic waste in future yatras/religious events in the upper reaches of the Bhandarwah and other areas of the district Doda.

Yours faithfully,



(Dr. Mohan Lal Snehi)
Divisional Officer
PCC Doda

Copy to:
The Regional Director Pollution Control Committee Jammu for information please.

Pollution Control Committee, Doda.

ANNEXURE-I

S.No.	Nos. of checking conducted	Nos. of challans	Qty. of banned polythene of less than 120 μ seized	Qty. of SUP seized	Fine realized (in Rs.)
1	25	49	1040 kgs	170 kgs	43100/-

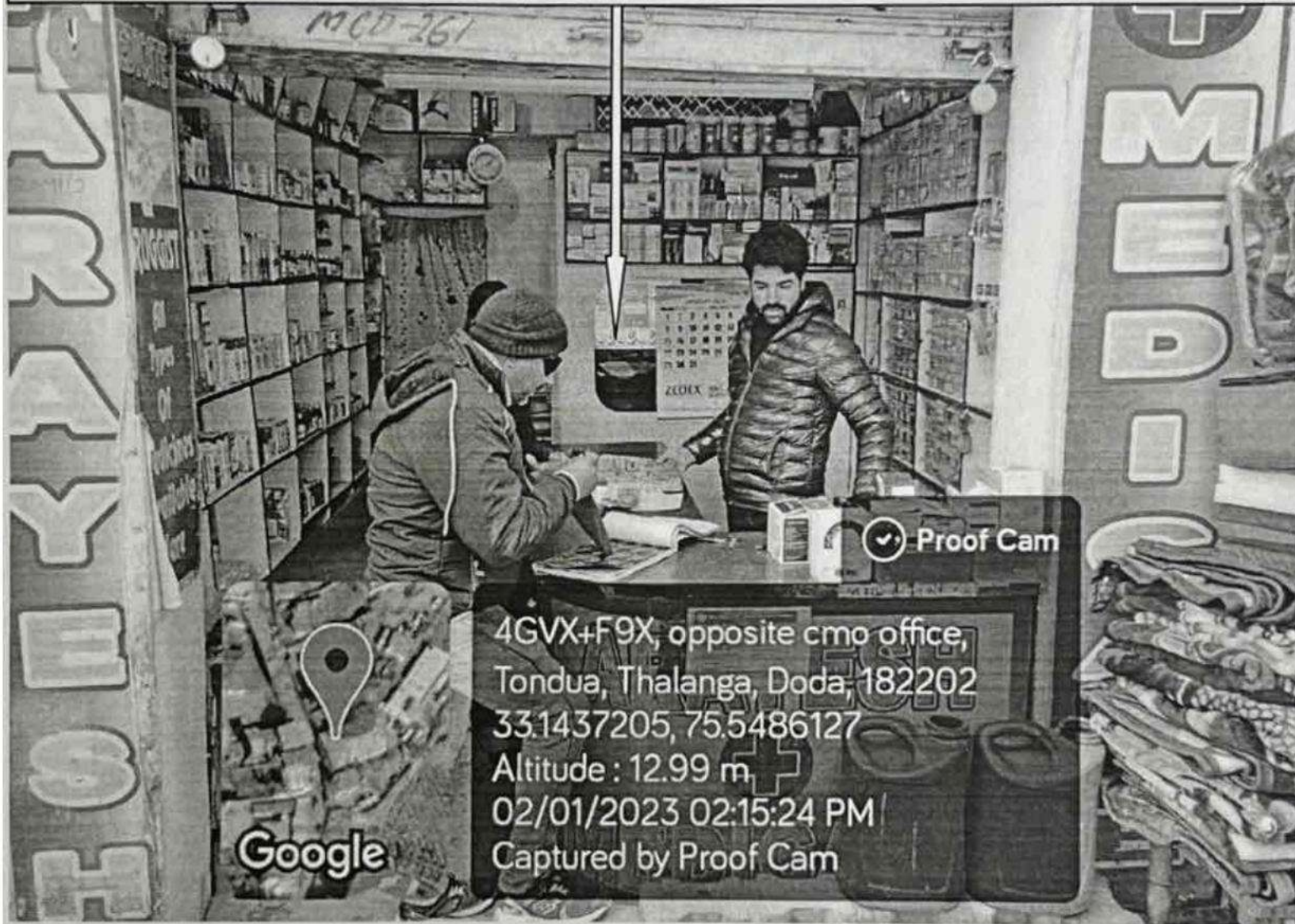
Checking and seizure of polythene of less than 120 μ in the Doda



[Handwritten signature]

Pollution Control Committee, Doda.

Compounding of violations of less than 120μ in the Doda



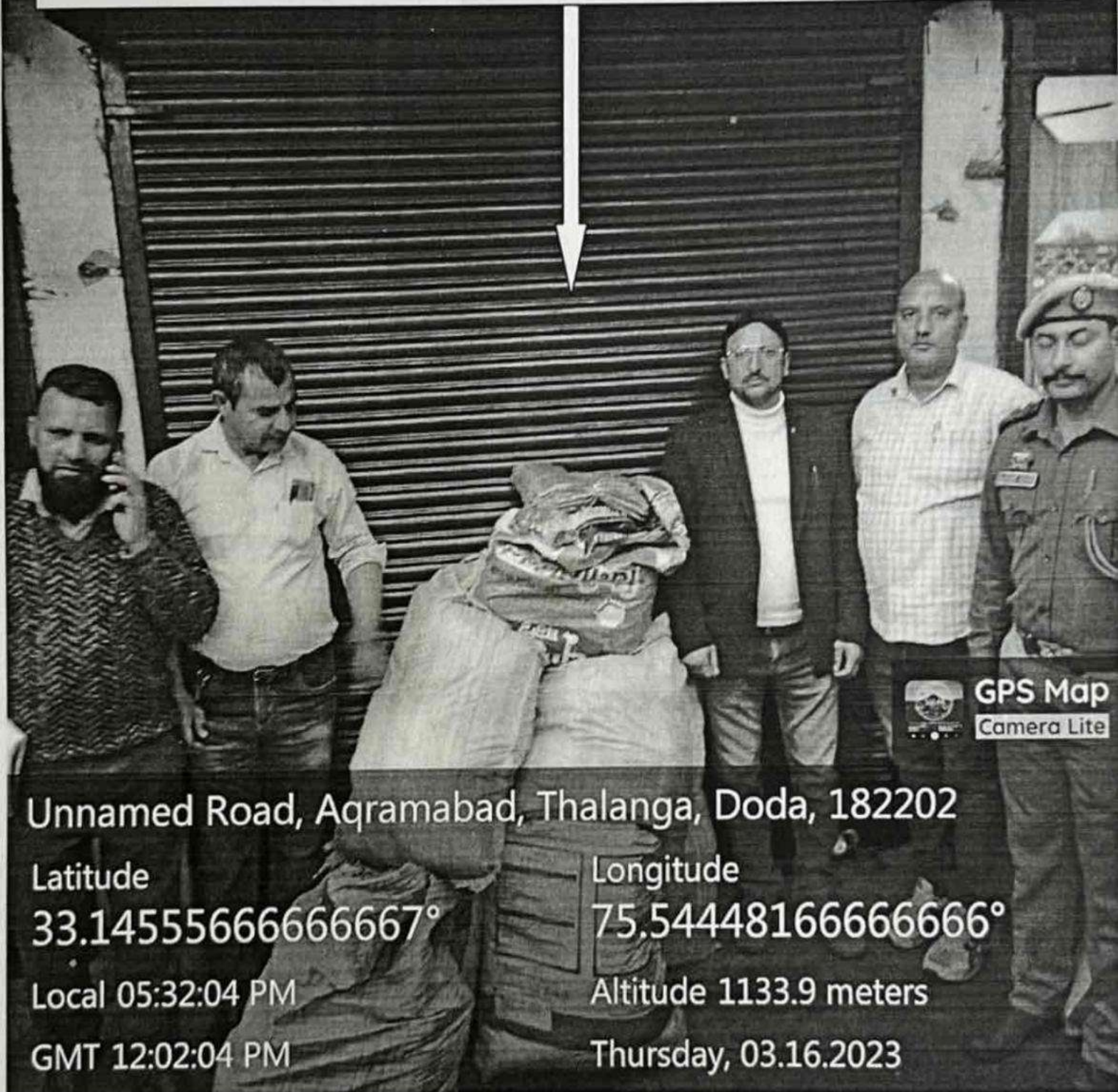
Pollution Control Committee, Doda -

600 Kg of polythene seized from wholesaler at Doda city and fine of ₹20000/= imposed



Pollution Control Committee, Doda.

175 Kg of polythene seized from wholesaler at Doda city and fine of ₹5000/= imposed



GPS Map
Camera Lite

Unnamed Road, Aqramabad, Thalanga, Doda, 182202

Latitude

33.14555666666667°

Local 05:32:04 PM

GMT 12:02:04 PM

Longitude

75.54448166666666°

Altitude 1133.9 meters

Thursday, 03.16.2023

Pollution Control Committee, Doda

Awareness campaign by the PCC Doda among devotees on way to Subardhar (Subar Nag Temple)



Pollution Control Committee, Doda

Awareness campaign among the devotees Vasuki Nag Temple Ghata (Bharderwah)



✓ Proof Cam

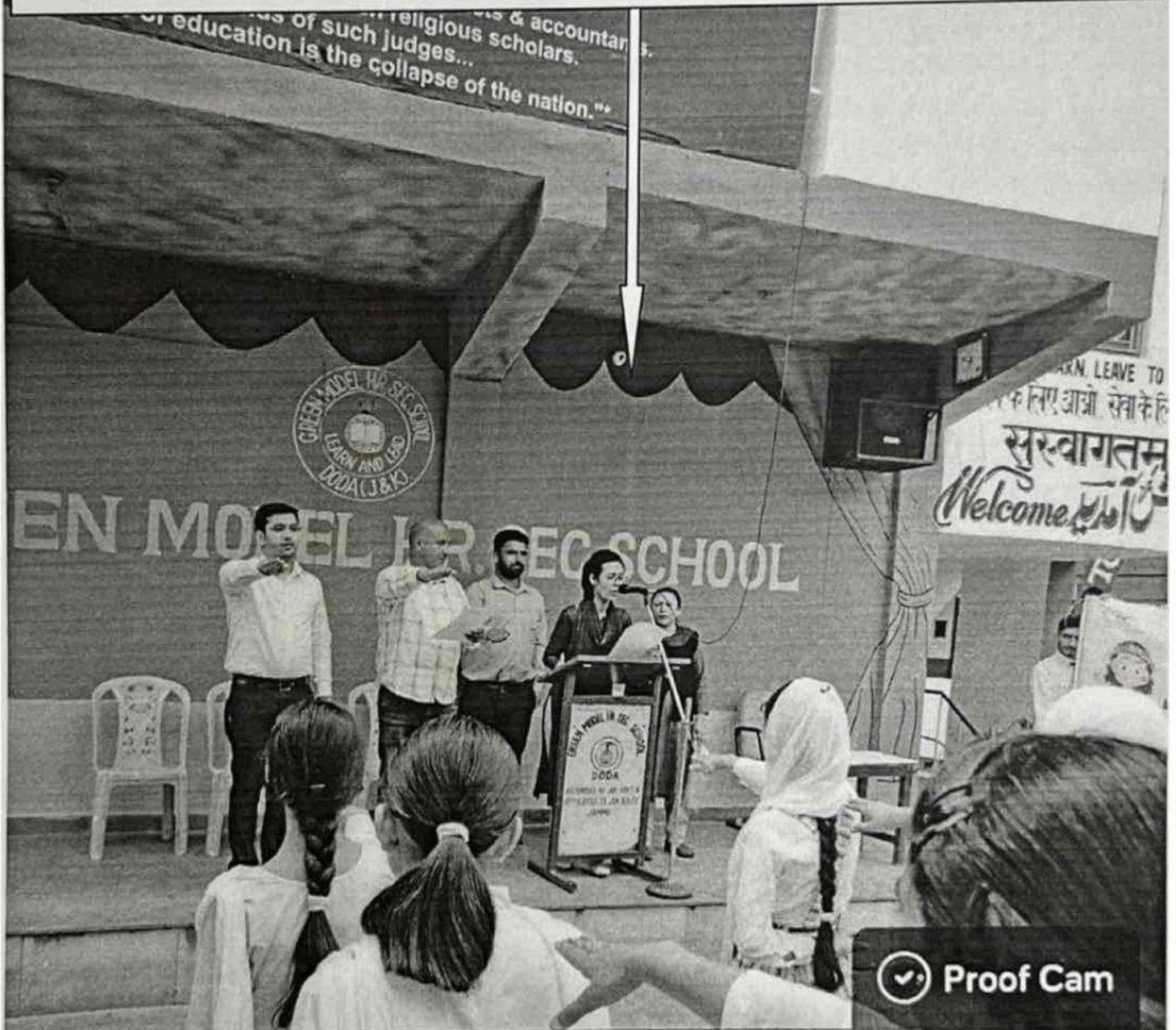


XPX2+F43, Gatha, 182222
 32.9986982, 75.7000652
 Altitude : 12.86 m
 04/15/2023 11:57:13 AM
 Captured by Proof Cam

ANNEXURE-III

MISSION LIFE CAMPAIGN MAY 5 TO JUNE 5 2023

Pledge taking ceremony under Mission Life Campaign at Green Model Higher Secondary School



Proof Cam



Nai Basti nagri, 4HV3+G47, Thalanga,
Doda, 182202

33.143769, 75.5529714

Altitude : 12.99 m

05/18/2023 11:49:37 AM

Captured by Proof Cam

Pollution Control Committee, Doda.

Awareness campaign and pledge taking ceremony under Mission Life Campaign at under construction Khellani Tunnel with APCO Infratech Ltd



Proof Cam



NH244, Masrunda, 182201
33.1348168, 75.4981147
Altitude : 12.96 m
05/31/2023 09:31:14 AM
Captured by Proof Cam

Google

BE-1(B-2)
C-30-04-23
29519 To 29531

C.C.

OFFICE OF THE MUNICIPAL COMMITTEE BHADERWAH

To

✓
The Assistant Commissioner (Revenue)
Doda.

Subject: Implementation of Hon'ble National Green Tribunal Order dated 12-08-2022 in original Application No 481/2022 titled Joginder Singh Thakur V/s UT of Jammu & Kashmir.

Sir,

Kindly refer to your letter no 130-43/ARA Dated 18-05-2022, regarding the subject cited above.

In this context the requisite information as desired by your goodself is submitted as under :-

1. Sanitation team of Municipal Committee Bhaderwah has got dedicated team & vehicles for door to door collection of garbage from majority of residential & market areas where garbage collected is sent to solid waste management plant (Material Recovery facility) for final disposal. It's done twice a day in the morning & in afternoon.
2. If there is any plastic or waste on road side within municipality when it comes in the notice of municipality it is removed by the sanitation team immediately & sent to SWM Plant for its secondary disposal.
3. The area which the applicant is talking about falls outside the jurisdiction of municipal committee Bhaderwah.
4. Public notice regarding strict enforcement of ban on use of single use plastic & polythene carry bags and other form of polythene has been issued by the office in newspaper (copy enclosed).
5. Regular fines & penalty under SWM bye laws & Plastic Waste Management Bye-Laws are imposed on those who violate rules or throw or litter garbage on the roads.
6. Special sanitation/enforcement team has been constituted to check all the wards and market areas regarding enforcement of Ban on Single use Plastic & seizure of the single use plastic is done on the regular basis from the market.
7. Regular awareness regarding ban on use of single use of plastic is done through various mediums like social media, nukkad natak, announcement through vehicles, newspaper etc.

No: MC/B/2023/443-44
Dated: 18-08-2023

Yours faithfully,


Executive Officer,
Municipal Committee
Bhaderwah

Copy to the:-

1. PA to Deputy Commissioner Doda, for kind information to Worthy Deputy Commissioner, Doda.

OFFICE OF THE MUNICIPAL COMMITTEE BHADERWAH.

Subject:-Strict enforcement if ban on use of polythene carry bags and other form of polythene.

Public Notice

- A) There is a ban on manufacturing, stocking, distribution, sale and use of polythene carry bags, plastic sheets or like, cover made of plastic sheet, plastic packaging and multilayered packaging of less than 75 microns in thickness in the UT of J&K.
- B) The polythene is hazardous to human life and it deteriorates the soil quality,
- C) Under J&K Non Biodegradable Material (Management Handling and Disposal) Act, 2007 any violation of the ban shall be punishable with imprisonment for a term which may extend to one month or with fine which may extend to Rs.5000/ or with both.
- D) The repeat offence is punishable with imprisonment for a term which may extend up to two month and shall also be liable to fine which may extend up to 10,000/-
- E) Whoever in any manner aids abets or assists in the commission of an offence under the act shall on conviction be punished with imprisonment prescribed for the offence.
- F) Vehicle owners/ traders/dealers/shopkeepers are accordingly hereby informed not to carry any such business of banned of banned polythene with municipal Committee Bhaderwah
- G) Any violation by any person will invite heave penalty under Law as stipulated hereinabove.
- H) Co-operated in enforcing ban on use of polythene is the interest of every one.

Issued In Public Interest by undersigned

No:-MC/B/21-22/1023

Dated:-18/02/2022


Executive Officer
Municipal Committee,
Bhaderwah.

8/24/23, 3:01 PM

EO, Municipal Committee, Bhadarwah



GPS Map Camera



Bhaderwah, null, null
XPH7+GH6, Bhatoli, Bhaderwah, 182222
Lat 32.978685°
Long 75.713786°
28/01/23 10:14 AM GMT +05:30



 **GPS Map Camera**

Monda, null, null
Doda Bhaderwah Hwy, Monda, 182222

Lat 33.018079°
Long 75.670182°

28/01/23 10:32 AM GMT +05:30



Google



GPS Map Camera



Monda, null, null
Doda Bhaderwah Hwy, Monda, 182222
Lat 33.01795°
Long 75.670314°
28/01/23 11:08 AM GMT +05:30

Google

103



OFFICE OF THE MUNICIPAL COMMITTEE THATHRI

To

The Assistant Commissioner
(Revenue) Doda.

No: MCIT/2023/1008-09

Dated: 18-08-2023

Subject: Implementation of Hon'ble National Green Tribunal Order dated 12-08-2022 in original Application No 481/2022 titled Joginder Singh Thakur V/s UT of Jammu & Kashmir.

Sir,

Kindly refer to your letter no 130-43/ARA Dated 18-05-2022, regarding the subject cited above. In this context the requisite information as desired by your good self is submitted as under :-

1. The Sanitation team of Municipal Committee Thathri & vehicles for door to door collection of garbage from residential & market areas and transported to temporary identified site 2 Kms away from the town as this committee has no Solid Waste Management Plant. Now the land for the Plant has identified, but not handed-over this this Committee which is under process.
2. If there is any plastic or waste on road side within municipality when it comes in the notice of municipality it is removed by the sanitation team immediately.
3. Regular fines & penalty under SWM bye laws & Plastic Waste Management Bye-Laws are imposed on those who violate rules or throw or litter garbage on the roads.
4. Special sanitation/enforcement team has been constituted to check all the wards and market areas regarding enforcement of Ban on Single use Plastic & seizure of the single use plastic is done on the regular basis from the market.
5. Regular awareness regarding ban on use of single use of plastic is done through various mediums like social media, nukkad natak, announcement through vehicles, etc.

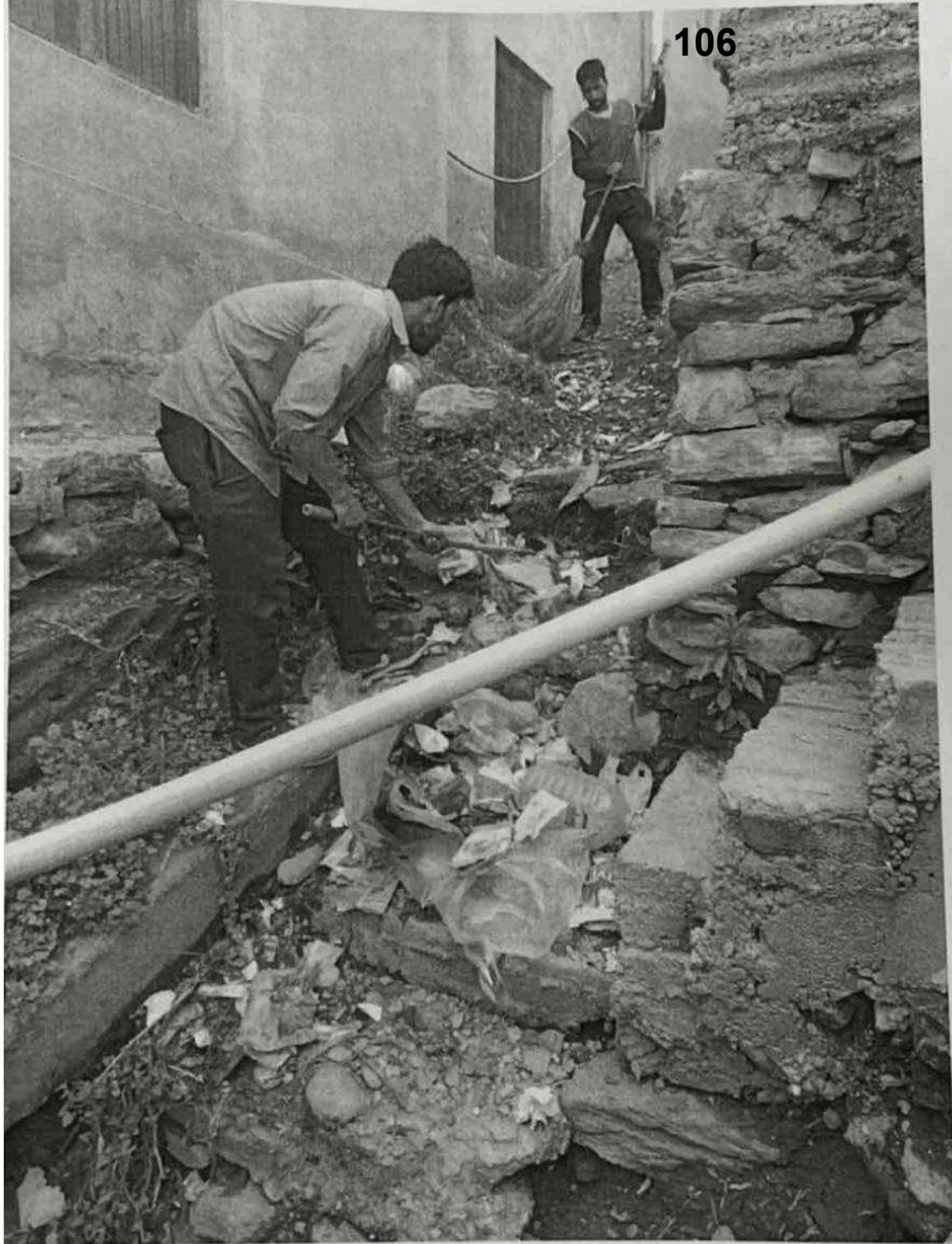
Yours faithfully,

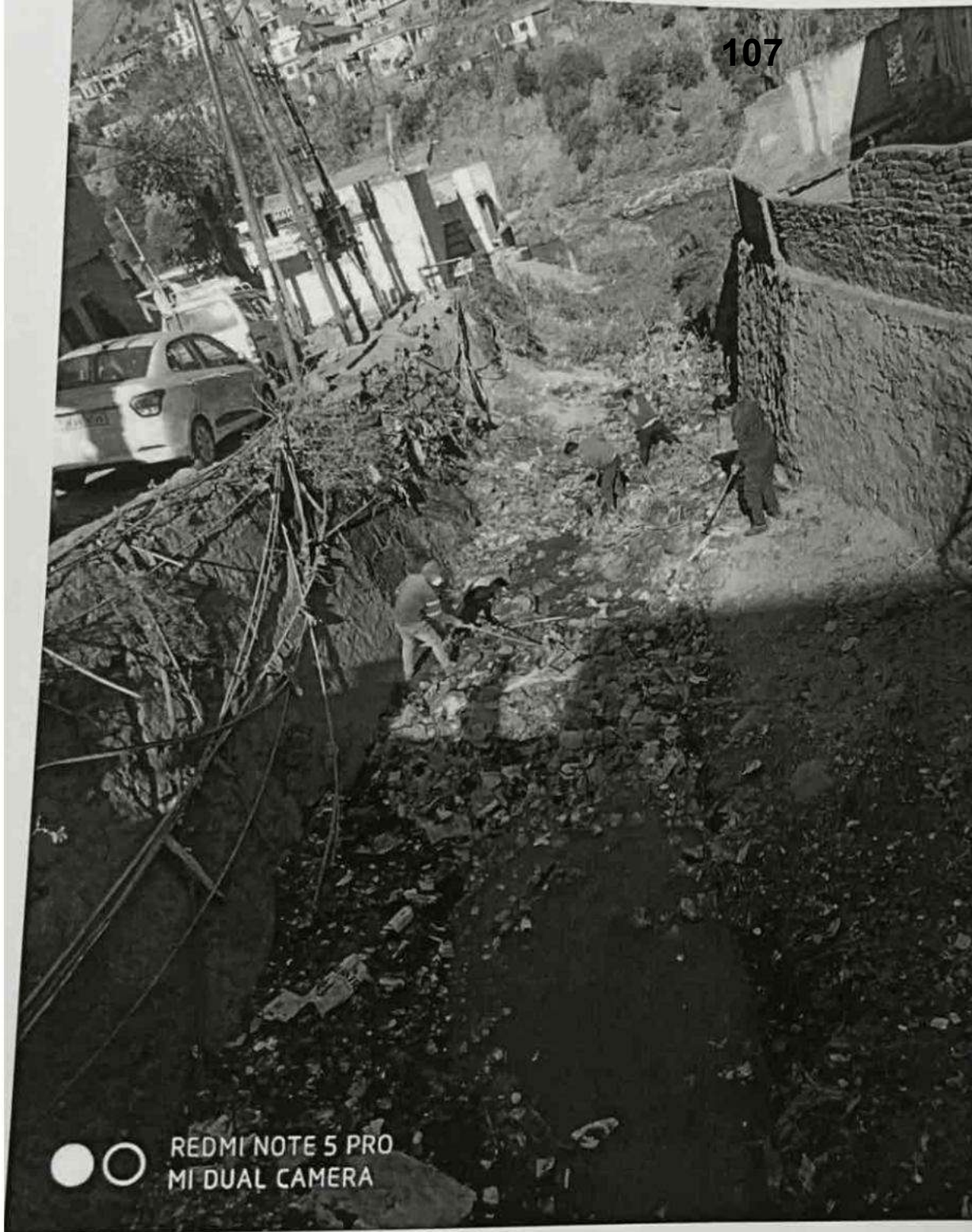

Executive Officer
Municipal Committee
Thathri

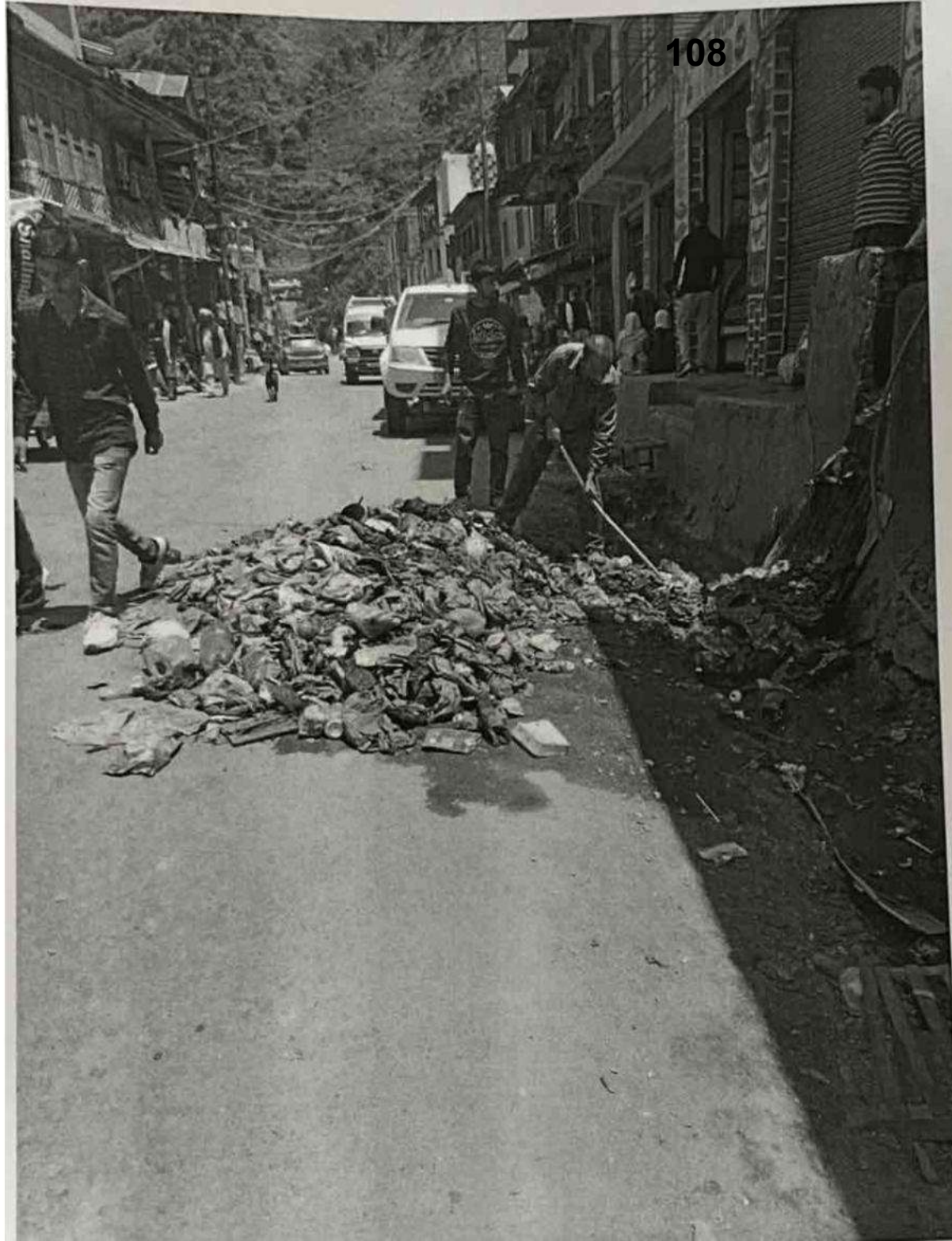
Copy to the:-

1. PA to Deputy Commissioner Doda, for kind information to Worthy Deputy Commissioner, Doda.











Government of Jammu & Kashmir
OFFICE OF THE DIVISIONAL FOREST OFFICER
 FOREST DIVISION, BHADARWAH
 -dfobhadarwah1@gmail.com



**The Assistant Commissioner (ReV),
 Doda.**

No:-DFO/Bhad/Legal/ 2783 -85

Date:- 21-08-2023.

Subject: Implementation of Hon'ble National Green Tribunal Order dated 12-08-2022 in Original Application No. 481/2022 titled Joginder Singh Thakur V/s UT of Jammu & Kashmir

Reference: No. 130-43/ARA dated 18-05-2023.

Sir,

I am submitting you with an update on the progress made in implementing the order of the Hon'ble National Green Tribunal (NGT) in the aforementioned Original Application. As per the order, we have taken several steps to ensure compliance with the directives set forth by the HON'BLE NATIONAL GREEN TRIBUNAL.

1. Meeting and Strategy Discussion:

On 01-10-2022, a meeting was convened at the office of the Additional Commissioner Bhadarwah to discuss the strategy for implementing the HON'BLE NATIONAL GREEN TRIBUNAL order. The minutes of the meeting, issued by the Additional Deputy Commissioner, Bhadarwah, on 03-10-2022, have been enclosed herewith for your reference. **(Annx-I)**

2. Establishment of Nakas:

During the aforementioned meeting, it was decided to establish Nakas at three entry points leading to Roushra Mata Temple. The purpose of these Nakas is to prevent the entry of single-use plastic items during the mela (religious gathering). Banners and posters were also planned to be displayed along the route and at the mela site to raise awareness about the prohibition of single-use plastic. **(Annx-II)**

3. Temporary Check Points:

In accordance with the decision taken during the meeting, temporary check points were installed by the Forest Department in collaboration

were operational in seizing all plastic items, including plastic water bottles, from devotees and visitors to the religious site. The confiscated plastic items/single-use plastic (SUP) were collected at the entry point of Jai area, ensuring that no plastic was taken into the forest areas. Subsequently, all collected plastic items/SUP were handed over to the Bhadarwah Municipal Committee for proper disposal.(Annx-III)

4. Expansion of Plastic Check Posts:

Similar temporary plastic item/SUP check posts will be established by the Forest Department, in collaboration with the local administration and police, along the routes of other significant religious yatras, such as the Kailash Yatra and others. The collected plastic items/SUP will be collected, segregated, and handed over to the Bhadarwah Municipal Committee for final and scientific disposal. This practice of establishing temporary plastic/SUP checking Nakas/Posts will be conducted on a routine basis from now onwards.

5. Plastic-Free Drives:

The Bhadarwah Forest Division, in collaboration with the Bhadarwah Development Authority, Municipal Committee, NGOs, students from different schools, and PRI's, has undertaken various plastic-free drives in the Bhadarwah Forest Division during 2022. The details of these drives are given below:

S.No	Name of Range	Location	Date
1	Bhalesh Range	Chanti (Co. 57/Bh)	05-07-2022
2	-do-	Bharthi (Co. 55/Bh)	17-09-2022
3	Chiralla Range	Jai Valley (Tourist spot)	27-08-2022
4	-do-	Allalbhani (Picnic spot)	22-09-2022
5	Neeru Range	Guldanda (Tourist spot)	12-07-2022
6	-do-	Padri (Tourist Spot)	15-06-2022
7	-do-	Padri (Tourist Spot)	01-05-2022
8	-do-	Padri (Tourist Spot)	29-08-2022
9	-do-	Hanga (Tourist Spot)	05-08-2022
10	Kellar Range	Khellani (Tourist Spot)	15-05-2022
11	-do-	Khellani (Tourist Spot)	08-07-2022
12	-do-	Bani Trown (Picnic Spot)	16-09-2022
13	Neeru Range	Bohru (Picnic spot)	05-06-2023
14	-do-	Kansar (Picnic spot)	27-05-2023
15	-do-	Bhadarwah Municipal area	23-05-2023
16	Kellar	Masri area	30-05-2023
17	-do-	Duggli (Picnic spot)	27-05-2023
18	-do-	Paryote (Picnic spot)	27-05-2023
19	-do-	Ghurakha (Picnic spot)	29-05-2023
20	Chiralla	Tanta area	05-06-2023

(Annx-IV)

6. Government Notification and Compliance:

As per the Government Notification dated 5th August 2011 (SRO 243), all Range Officers in this division have been directed, vide this office letter No. DFO/Bhad/2190-93 dated 21-07-2022, to conduct checks at tourist spots, picnic spots, and religious sites within their respective jurisdictions. They are instructed to levy fines on the violators and deposit the collected amount into the Government Treasury, as per the rules. Field staff, including Range Officers, Block Officers, and Beat Guards, have been mandated to regularly check for the use of plastic by the general public in picnic spots (meadows) and religious places. They are also tasked with creating awareness among the public about the harmful effects of plastic through awareness programs organized at the Range level.

7. Permission for Temporary Check Posts:

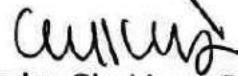
This office has submitted a request to the District Magistrate to accord permission for the establishment of temporary (seasonal) Check Posts at Jai Meadow, Padri Meadow, and Guldanda Meadow, to safeguard the beauty of these meadows (Copy enclosed).

We remain committed to preserve the environment and adhering to the directives of the HON'BLE NATIONAL GREEN TRIBUNAL.

(ANNX-V)

Submitted for further necessary action, please.

Yours faithfully



(Chander Shekhar, SFS)

**Divisional Forest Officer
Forest Division Bhadarwah**

Copy Submitted for the information of:

1. The Conservator of Forests, Chenab Circle, Doda
2. The District Magistrate, Doda.



**Divisional Forest Officer
Forest Division Bhadarwah**


OFFICE OF THE ADDL. DEPUTY COMMISSIONER, BHADARWAH.

"MEETING NOTICE"

In order to discuss the order of Hon'ble National Green Tribunal with regard to plastic management and the forthcoming festivals, a meeting has been scheduled in this office today on 01-10-2022 at 3:00 PM.

The following Officers/representatives are requested to attend the said meeting:

1. Addl. Supdt. of Police Bhadarwah.
2. Chief Executive Officer/Executive Engineer, BDA Bhadarwah.
3. Divisional Officer, Bhadarwah.
4. Tehsildar Bhadarwah.
5. Block Development Officer, Bhadarwah.
6. President Sanatan Dharam Sabha Bhadarwah.


(Dil Mir) JKAS,
Addl. Deputy Commissioner,
Bhadarwah

No. PA/ADC/B/22-23/ 2583-90

dated:- 01/10/2022.

Copy to the:-

1. Deputy Commissioner, Doda for favour of kind information.
2. Addl. Supdt. of Police Bhadarwah for information and n/action.
3. Chief Executive Officer/Executive Engineer, BDA Bhadarwah for information and n/action.
4. Divisional Officer, Bhadarwah for information and n/action.
5. Tehsildar Bhadarwah for information and n/action.
6. Block Development Officer, Bhadarwah for information and n/action.
7. President Sanatan Dharam Sabha Bhadarwah for information and n/action.

Minutes of meeting convened in this office on 01-10-2022 at 3:00 PM
in order to discuss the strategy to implement the order of Hon'ble
National Green Tribunal New Delhi.

The following officers attended the meeting:-

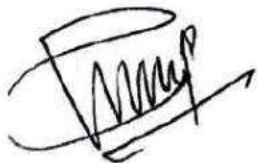
1. Addl. Supdt. Of Police, Bhadarwah.
2. Divisional Forest Officer, Bhadarwah.
3. Executive Engineer, PWD R&B Division, Bhadarwah.
4. Tehsildar Bhadarwah.
5. Rep. of Block Development Officer, (Panchayat Inspector) Bhadarwah.

Other Organization.

1. President Sanatan Dharam Sabha Bhadarwah.

The representation of Sh. Joginder Singh Thakur Advocate J&K High Court Jammu dated 10/04/2022 addressed to Addl. Deputy Commissioner Bhadarwah was readout to the participants of the meeting. In response to this representation the communications of this office addressed to Divisional Forest Officer, Bhadarwah, District Pollution Officer Doda, Block Development Officer Bhadarwah, Tehsildar Bhadarwah, Sub Divisional Police Officer Bhadarwah and Executive Officer Municipal Committee Bhadarwah were also readout and reminded to the officers. Undersigned apprised the house that the aforementioned officers have not submitted the Action Taken Reports in this office so far. The order of Hon'ble National Green Tribunal issued in reference to the aforementioned representation of Sh. Joginder Singh Thakur were also readout to the participants and discuss in detail. The Department was of the response of officers was as under:-

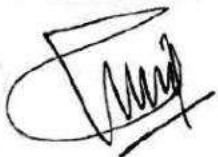
1. **Addl. Superintendent Of Police Bhadarwah:-** Addl. Supdt. of Police Bhadarwah apprised the house that police has already taken up the awareness and campaign against single use of plastic in various drives in the town, in Thana Diwas and in PCPG meetings, besides the Police posts in the rural areas have also been instructed for similar campaign.
2. **Divisional Forest Officer, Bhadarwah:-** DFO Bhadarwah apprised that his department has also been campaigning against single use Plastic particularly in the religious melas and yatras taking place in forest areas. The field officials are conducting the IEC programmes through various modes viz- verbal, written slogans and Banners etc.
3. **Executive Engineer, BDA Bhadarwah:-** XEN BDA Bhadarwah also detailed about the activities conducted by BDA at Tourism sites viz- Gatha Park, Nalthi Park, Jai Valley and Padri meadows etc. the authority has installed the dustbins and the waste material is collected and disposed off suitably. Besides the slogans, posters and Banners have also been displayed in these designations and enroute also.



4. **Tehsildar Bhadarwah:-** Tehsildar Bhadarwah briefed that the revenue officers/Officials have also been conducting the awareness programmes against single use plastic in collaboration with MC Bhadarwah, PRIs and Lumbardars and Chowkidars etc. as a part of Swatch Bharat Campaign.
5. **Block Development Officer, Bhadarwah:-** Rep. of BDO Bhadarwah (Inspector Panchayat) detailed that for last one month the Department has launched Swatch Bharat Abhiyan in rural areas through the PRIs. The common people are being educated against the harms of Single use plastic also by the PRIs as a part of Swachta Campaign.
6. **President Sanatan Dharam Sabha Bhadarwah:-** President Sanatan Dharam Sabha Bhadarwah also briefed that he has sensitized the people during religious festivals, fairs and Melas against the utilization of single use plastic and have urged the people to maintain the locations of religious melas neat and Clean in order to protect the forest, meadows, natural resources and environment as a whole.

Undersigned also briefed the house regarding the various programmes and drives conducted by school students, Municipal Committee, Degree College Students, NCC Cadets, NGOs, Army 4RR etc with regard to the cleanliness (Swachta Drive) and against the single use plastic. Besides this the pledge for cleanliness against the use of plastic items and Narcotics is also being taken in every Block Diwas conducted in Block Bhadarwah and Bhalla. In addition to this the forthcoming Ashtami Mela at Roushra Mata Temple Chinta on 03-10-2022, was also discussed and the strategy was devised in order to minimize the utilization of single use plastic. The following decisions were taken/directions passed:-

S. No	Points Discussed	Decisions Taken/ Directions Passed	Action to be taken by
1.	Nakas to check the carriage Of Single Use Plastic by the Public	Divisional Forest Officer, Bhadarwah affirmed that his officials will launch Nakas at three points on the ways leading to Roushra Mata Temple in order to check the entry of single use Plastic at the site of Mela. Besides the Banners and Posters will also be displayed enroute and at the site of the Mela.	Divisional Forest Officer, Bhadarwah.
2.	Support of Nakas	Addl. Supdt. Of Police, Bhadarwah agreed that he will deploy two to three security personalls on each Naka in order to help the Forest officials in the checking of single use Plastic	Addl. Supdt. Of Police Bhadarwah
3.	Role of PRIs	Inspector Panchayat Block Development Office Bhadarwah ensured that the PRIs of the area will be involved in the checking the entry of single use plastic at the site of Mela. The Panchayat functionaries viz. Secretary Panchayat, (VLWs and MPWs) and GRS will help the PRIs in maintaining cleanliness at the site of Mela also sponsor the volunteers to collect the waste material from the location of	BDO Bhadarwh/PRIs



		ricia.	
	Committees of Officials	Tehsildar Bhadarwah agreed to mobilize the lambardars, Chowkidars and Patwaries of the area to work in collaboration with forest officials, Police and PRIs in minimizing single use of Plastic and Cleaning the Mela site.	Tehsildar Bhadarwah.
5.	Role of BDA Bhadarwah	Executive Engineer, BDA Bhadarwah ensured that he will also depute his three to four officials to coordinate/help the forest Department in this behalf.	Executive Engineer, BDA Bhadarwah
6.	Awareness among the yatries	President Sanatan Dharam Sabha was also requested to impart the awareness among the participants of fairs, melas and Yataras against the utilization of single use plastic and other waste which is harmful to the environment viz-a-viz use of drugs.	President Sanatan Dharam Sabha Bhadarwah

Undersigned requested all the officers to work in collaboration henceforth in order to minimize the use of Single Use Plastic, as ordered by Hon'ble National Green Tribunal New Delhi so that the natural resources and environment as a whole may be protected from the harms of plastic and other wastes emerging at the sites of religious fairs, Melas and Yatras. The various activities carried on by various Departments should also be photographed/videographed.


 (D. M. J. KAS)
 Addl. Deputy Commissioner
 Bhadarwah

No: - 280-86/JC

Dated:- 03/01/2022.

Copy to the:-

1. District Development Commissioner, Doda for favour of kind information.
2. Addl. Supdt. Of Police, Bhadarwah for information and n/action.
3. Divisional Forest, Officer, Bhadarwah for information and n/action.
4. Executive Engineer, BDA Bhadarwah for information and n/action.
5. Tehsildar Bhadarwah for information and necessary action.
6. Block Development Officer, Bhadarwah for information and n/action.
7. President Sanatan Dharam Sabha Bhadarwah for information and n/action.



Government of Jammu & Kashmir
OFFICE OF THE DIVISIONAL FOREST OFFICER
 FOREST DIVISION, BHADERWAH
 Tele/Fax No. 01997 244158 Email - dfobhadarwah1@gmail.com



The Assistant Commissioner (Rev),
 Doda.

No:- DFO/Bhad/ **3648-50**

Date: **11/10/2022**

Sub:- Implementation of Hon'ble National Green Tribunal order dated 12-08-2022 in Original Application No. 481/2022 titled Joginder Singh Thakur V/S UT of Jammu & Kashmir.

Ref:- Your office letter No. 505-14/ARA dated 06-09-2022.

Sir,

On the subject matter, it is to submit that no doubt the issue raised by the applicant is very sensitive and requires immediate attention to keep the meadows as well as religious places plastic free.

As pointed out by the applicant, it is a fact that people while visiting for outings with their families/children to various picnic spots viz Jai, Padhri, Guldanda (Meadows), Khellani Park etc and the devotees to various pilgrim sites which are located in forest as well as non-forest to pay obeisance to local deities, do carry plastic material like water bottles, polythene bags and different kind of food containers which poses threat to the environment and gave an ugly look to the meadows/religious places.

In this regard, following Forest division Bhadarwah has undertaken following steps to check the menace of plastic.

- All the field staff including Range Forest Officers, Block Forest Officers and Beat Guards have been advised and directed to conduct cleanliness drives in forest areas under the vision plastic free forests. Following the directions a number of such drives have been conducted in different Ranges of Bhadarwah Forest Division on routine basis. (Photographs enclosed) .
- Cleanliness drives have been conducted in Jai, Padhri, Guldanda (Meadows) & Khellani Park etc in collaboration with Bhadarwah Development Authority, Municipal Committee, NGOs, Students and PRIs.
- In such one recent initiative, two temporary plastic check posts were installed at enroute *ROSHIRA MATA TEMPLE* by the Forest Department in assistance with J&K Police and local administration during which all the plastic items including plastic water bottles were seized from the devotees

and other peoples visiting the local religious site and were collected at entry point of Jai area to ensure that no plastic is taken into forest areas.

It is further to submit that in future, this office is committed to organize below detailed programmes/measures, so that use of plastic items at Meadows/religious places is brought to an end or disposed of properly:

- To organize awareness rallies by involving College/School children with collaboration with Education Department authorities.
- To organize awareness among the general masses at Panchayat level with the help of PRIs.
- To organize cleanliness drives to make the meadows/religious places plastic free.
- To notify Plastic Check Post at Jai and Padri both of which are very famous tourist destinations in Bhadarwah.

Yours faithfully

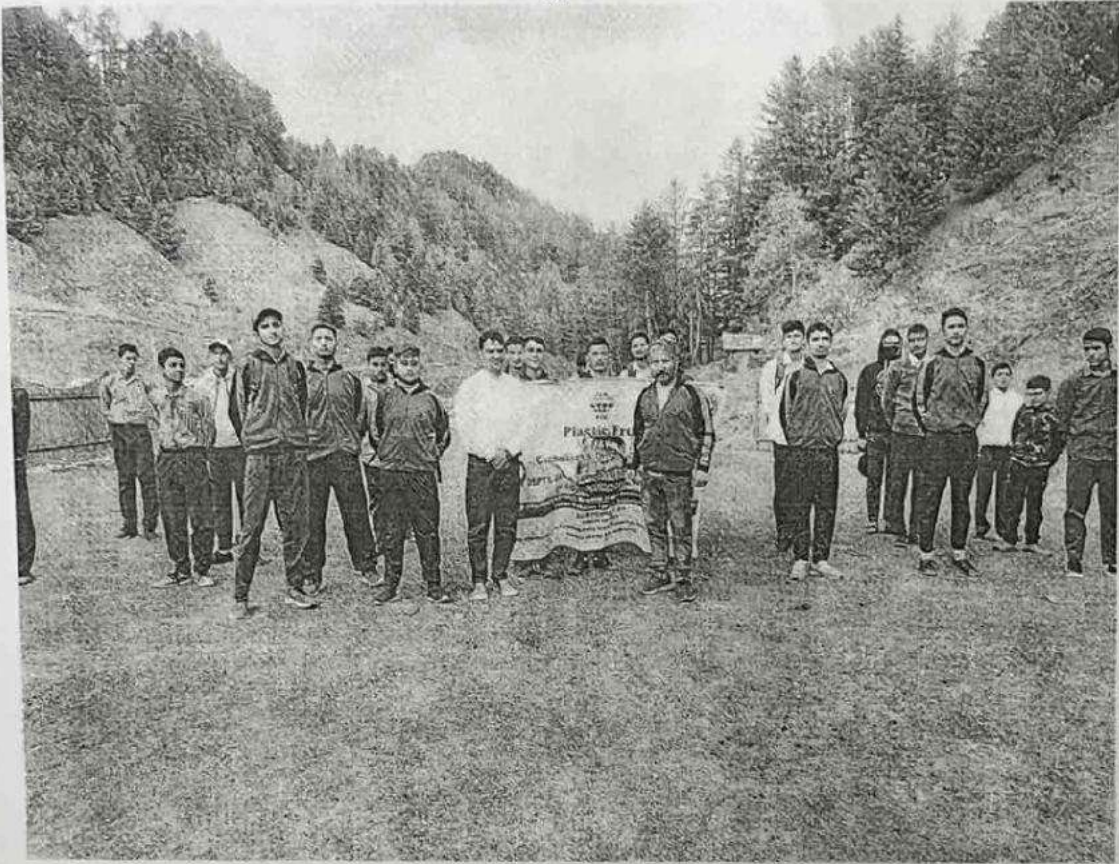


(Chander Shekhar)

**Divisional Forest Officer
Forest Division Bhadarwah**

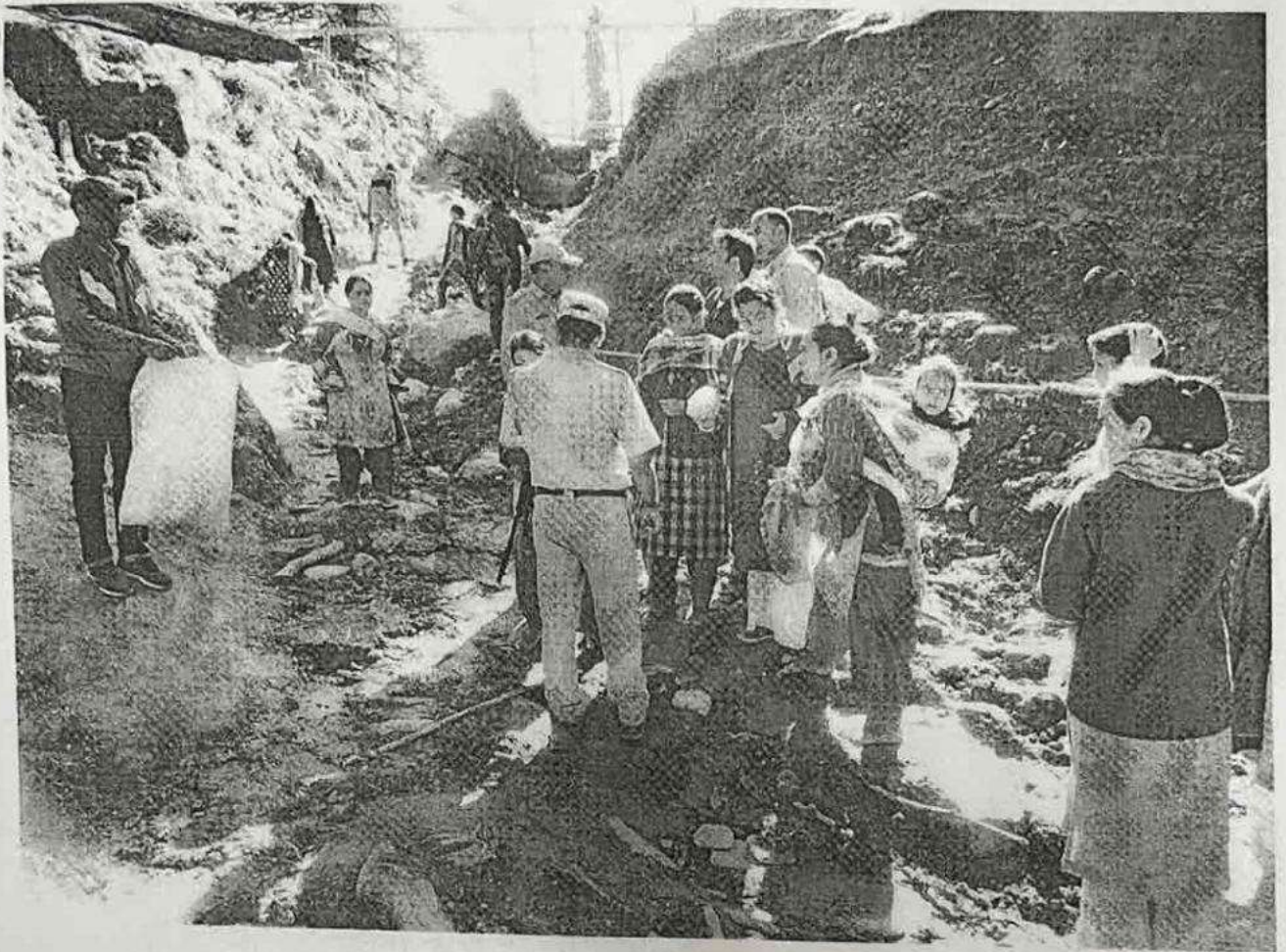
Copy Submitted for the information of:

1. The Conservator of Forests, Chenab Circle, Doda
2. The District Magistrate, Doda.



Plastic free forests campaign at Jai jointly conducted with J&K Pollution Control Board, Local School and PRIs





Plastic Check Post at Jai on the occasion Yatra to Rousherawali Mata near Jai





Plastic Free Jungle Campaign at Chinta Forests

अष्टमी* के अवसर पर मैं **माता रौशेरावाली जी** के सभी भक्तों को बधाई देता हूँ जम्मू-कश्मीर सरकार ने एक अभियान **प्लास्टिक मुक्त वन** शुरू किया है और इसके अलावा जिला प्रशासन डोडा ने भी जिला डोडा में सिंगल यूज प्लास्टिक पर प्रतिबंध लगाने की पुष्टि की है।
माता रौशेरावाली जी के दर्शन और दर्शन करने जा रहे सभी भक्तों से अनुरोध है कि वे वन क्षेत्र में किसी भी प्रकार की प्लास्टिक सामग्री लेकर न आएँ। वन, वन सुरक्षा बल, जिला प्रशासन, पुलिस और पंचायती राज संस्थाओं की एक संयुक्त जांच टीम जयघाटी क्षेत्र में प्लास्टिक के अवैध उपयोग को रोकने के लिए नाका लगाएगी।

प्लास्टिक को कहें ना

प्लास्टिक मुक्त वन

सादर

डीएफओ भद्रवाही



Government of Jammu & Kashmir
OFFICE OF THE DIVISIONAL FOREST OFFICER
 FOREST DIVISION, BHADERWAH

Telc/Fax No. 01997-244158

Email - dfobhadarwah1@gmail.com



The Conservator of Forests,
 Chenab Circle, Doda.

No:- DFO/Bhad/ 4704-05

Date: 17 /12/2022

Sub:- Implementation of Hon'ble National Green Tribunal order dated 12-08-2022 in Original Application No. 481/2022 titled Joginder Singh Thakur V/S UT of Jammu & Kashmir.

Sir,

In continuation to this office letter No. DFO/Bad/3648-50 dated 11-10-2022, it is submitted that a meeting was held in the office of Addl. Deputy Commissioner, Bhadarwah on 01-10-2022 in order to discuss the strategy to implement the order of Hon'ble National Green Tribunal, New Delhi. Copy of minutes of meeting issued by the Additional Deputy Commissioner, Bhadarwah vide No. 280-86/JC dated 03-01-2022 is enclosed.

Decision was taken in the said meeting regarding launch of Nakas at three points on the ways leading to Roushra Mata Temple in order to check the entry of single use plastic at the site of Mela. Besides the Banners and Poster will also be displayed enroute and at the site of Mela.

Accordingly, on dated 02-10-2022 to 03-10-2022 two temporary check points were installed at enroute *ROSHRA MATA TAMPLE* by the Forest Department in assistance with J&K Police and local administration during which all the plastic items including plastic water bottles were seized from the devotees and other peoples visiting the local religious site and were collected at entry point of Jai area to ensure that no plastic is taken into forest areas. All collected plastic items/SUP were handed over to Bhadarwah Municipal Committee for its scientific disposal. The undersigned would like to convey that, such mechanism of establishment of temporary Plastic item/SUP Check posts shall be established by the forest department in assistance with local administration and Police enroute all other important religious yatras like Kailash yatra and other. The collected plastic items/ SUP shall be collected, segregated and handed over to Bhadarwah Municipal Committee for final and scientific disposal. It is to further convey that this practice of establishment of temporary plastic/ SUP checking nakas/ posts shall be conducted on routine basis henceforth.

Apart from above mentioned Nakas, this Division has conducted various plastic free drives at Guldanda, Padhri, Jai (Meadows) and Khellani park in collaboration with Bhadarwah Development Authority, Municipal Committee, NGOs, Students of different schools and PRIs.

The detail of such plastic free drives conducted in Bhadarwah Forest Division during 2022 is as under:-

S. No.	Name of Range	Location	Date
1	Bhalesh Range	Chanti (Comptt. 57/Bh)	05-07-2022
2	--do--	Bharthi (Comptt. 55/Bh)	17-09-2022
3	Chiralla Range	Jai valley (Tourist spot)	27-08-2022
4	--do--	Allalbani (Picnic spot)	22-09-2022
5	Neru Range	Guldanda (Tourist spot)	12-07-2022
6	--do--	Guldanda (Tourist spot)	30-08-2022
7	--do--	Padhri (Tourist spot)	15-06-2022
8	--do--	Padhri (Tourist spot)	01-05-2022
9	--do--	Padhri (Tourist spot)	29-08-2022
10	--do--	Hanga (Tourist spot)	05-08-2022
11	Keller Range	Khellani (Tourist spot)	15-05-2022
12	--do--	Khellani (Tourist spot)	08-07-2022
13	--do--	Bani/Trown (Picnic spot)	16-09-2022

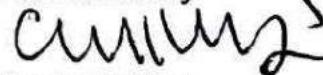
It is further to submit that in pursuance to Govt. Notification dated 5th of August, 2011 (SRO 243), all the Range officers of this Division have been directed vide this office letter No. DFO/Bhad/2190-93 dated 21/07/2022 to conduct checks in tourist spots/picnic spots, religious sites, where Melas are celebrated in your respective jurisdictions and if any, violation of above said Act is observed, fine the violators and deposit the amount, so collected into Government Treasury under rules.

Moreover, all the field staff including Range Officers, Block Officers and Beat Guards have been directed in the routine monthly meetings to check the plastic use by the general public in picnic spots (Meadows)/religious places and make them aware that use of plastic items is very harmful for our environment by organizing awareness programmes at Range levels as well.

Hence submitted for favour of kind perusal and further necessary action at your end please.

Encl: (5) Lvs.

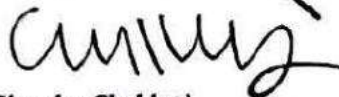
Yours faithfully



(Chander Chekhar)

Divisional Forest Officer
Forest Division Bhadarwah

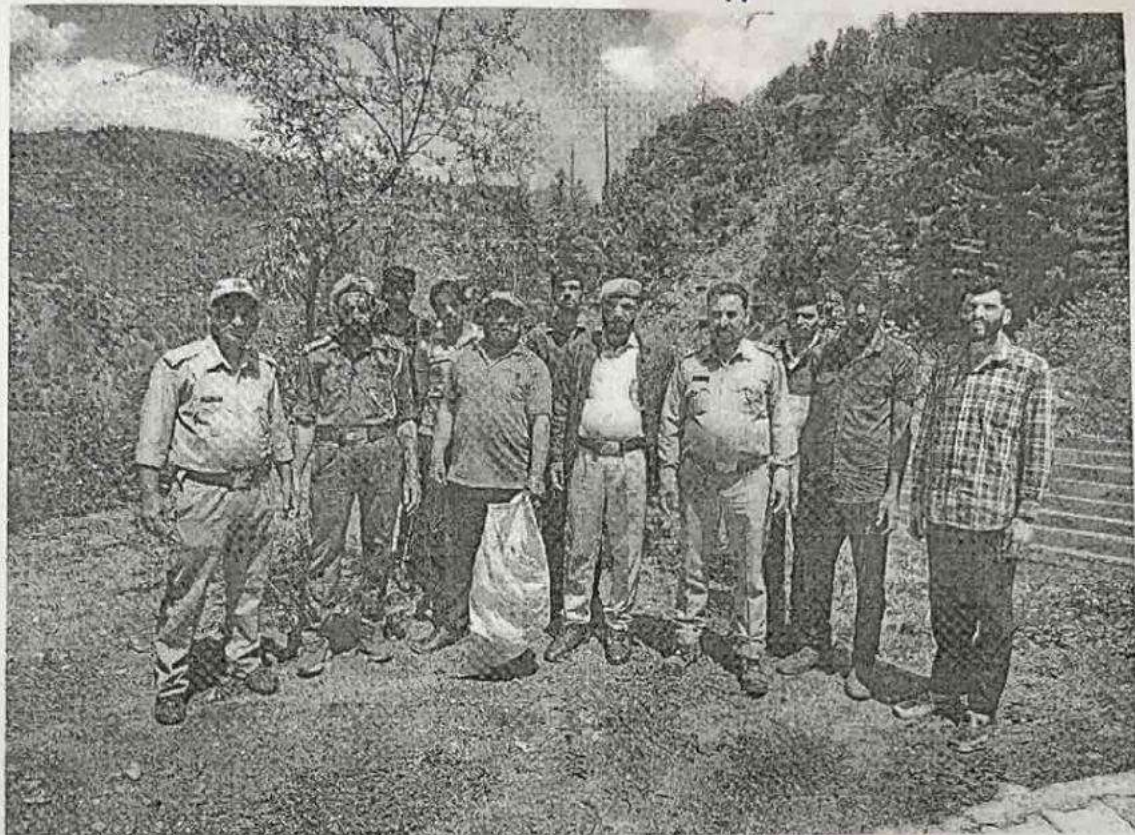
Copy submitted to the worthy Addl. Pr. Chief Conservator of Forests, (C.C.F.) Jammu for favour of kind information please.



(Chander Chekhar)

Divisional Forest Officer
Forest Division Bhadarwah

123
Divisional forest officer, Bhadarwah.



GPS Map Camera



Paryote, null, null
4GHM+47V, Paryote, 182201
Lat 33.127592°
Long 75.534945°
29/05/23 12:51 PM GMT +05:30

UNION TERRITORY OF JAMMU & KASHMIR**OFFICE OF THE CHIEF EXECUTIVE OFFICER MUNICIPAL COUNCIL DODA**

The Assistant Commissioner (Revenue)
Doda

Subject: Implementation of Hon'ble National Green Tribunal order dated 08-05-2023 in original application No 481/2022 titled Joginder Singh Thakur v/s UT of UT J&K.

Sir,

With reference to your letter: No 103-43 /ARA dated 18-05-2023, it is submitted that Municipal Council Doda has been conducting regular market checks with respect to checking the use of polythene & enforcing the single use plastic rules in Doda.

Enforcement team of municipality along with team of JK pollution control board team regularly visit the market & seize the polythene bags and fines are also imposed.

Regular IEC activities are being done along through drum beatings, social media etc & through installation of hoardings & boards prohibiting use of plastic (copy enclosed A).

Notification vide MC/D/22/568 Dated 25-06-2022 have also been notified by this council. Copy enclosed as B

No: MC/D/23/1177

Dated: 21-08-2023

Yours faith fully

Executive Officer,
Municipal Council
Doda

B

125

OFFICE OF THE MUNICIPAL COUNCIL DODA.Email ID: (eododa-jk@nic.in)
Fax No.01996-233514**Notification.****Plastic Waste Management Rules, 2016 and amendments Thereon.**

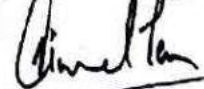
Polythene and other single use plastic items are extremely harmful to the environment and public health. Solid Waste Management Rules, 2016 Plastic Waste Management Rules, 2016 and its amendments provide for rules and guidelines to deal with the menace. In compliance with SWM Rules, 2016 and Plastic Waste Management Rules, 2016 and in pursuance of various orders passed by the Hon'ble NGT in this regard, the following orders/instructions are being issued by Municipal Council Doda for strict compliance by all the concerned stakeholders.

S.No.	Category	Effective From
1	Ban on Plastic Carry Bags below 75 microns thickness	1 st July 2022 onwards
2	Ban on Non-woven Plastic Carry Bags less than 60 gram per square meter (GSM)	1 st July 2022 onwards
3	Each Polythene Carry Bag and Non-Woven Carry Bag must have stamp of 75 microns or more thickness and 60 GSM respectively, with name of manufacturer and certificate number as per Rules.	1 st July 2022 onwards
4	Ban on Plastic Carry Bag below 120 microns thickness	1 st July 2022 onwards
5	Ban on Single Use Plastic (ear buds with plastic sticks, plastic sticks for balloons, plastic flags, candy sticks, icer cream sticks, polystyrene [Thermocol] for decoration, plates, cups, glasses, cutlery such as forks, spoons, knives, straw, trays, wrapping or packing films around sweet boxes, invitation cards, and cigarette packets, plastic or PVC banners less than 100 micron, stirrers	1 st July 2022 onwards

General public including traders and end consumers are as such advised to stop the sale /purchase and use of Polythene Carry bags of specific micron thickness as per the timelines mentioned above strictly in order to reduce plastic footprints for clean and pollution free city. Any non-compliance in this regard will attract penal action as per Jammu and Kashmir Non-Biodegradable Material (Management, Handling and Disposal) Act, 2007 and as per its subsequent amendment by Government of India vide Notification No. S.O.1229 (E) dated 31-03-2020 in above which may include fine up to the tune of Rs. 50000/- and punishment for a term which may be extended for a month or both.

No:-MC/D/22/ 568Dated, 25-06-2022

Yours faithfully,

Executive Officer,
Municipal Council,
Doda.

OFFICE OF THE MUNICIPAL COUNCIL DODA

(Address: Bharath Road Doda)

Email ID: ecododa-1k@nic.in

Phone No: 01996-233534 Helpline - 14420

Date: 21/10/2022

Notification

It is enjoined upon all concerned including public that henceforth penalty is being levied for violation of SWM Rules, 2016, SWM Bye laws 2020, Plastic Waste Management Bye Laws 2020 and Municipality bye laws as hereunder:

1. Penalty for Littering of any kind of waste including Municipal Solid Waste in Open Areas/Street/Nallas/Drain/Water bodies:

- Rs. 100 for 1st offence, 250 for 2nd offence.

2. Penalty for Using/Storage/Sale of Single use Plastic carry bags and Single use banned Plastic items:

A. Shops/Commercial Establishments:

- Rs. 1000/- for 1st Offence, Rs. 2000/- for 2nd Offence, Rs. 5000/- for 3rd Offence

B. General Public:

- Rs. 500/- for 1st offence, Rs. 1000/- for 2nd offence, Rs. 2000/- for 3rd Offence.

Sd/-

Chief Executive Officer
Municipal Council
Doda.

126

OFFICE OF THE MUNICIPAL COUNCIL DODA

(Address: Bharath Road Doda)

Email ID: ecododa-1k@nic.in

Phone No: 01996-233534 Helpline - 14420

Date: 21/10/2022

Public Notice

Solid Waste Management (SWM) Rule 2016 notified by The Ministry of Environment, Forest and Climate Change, Government of India vide notification No. G.S.R. 1357(E) on 08/04/2016 mandated, Bulk Waste Generator of Municipal Waste to carry out certain waste management functions by themselves.

1. The Municipal Council Doda notwithstanding any other rules and provision, hereby directs, all Bulk Waste Generators who are generating more than 100Kg of waste per day in total from the their identified premises/property/establishment to implement the provision of the SWM Rule 2016 and the Municipal bye laws thereof notified by the Municipal Council Doda not later than 45 days from the date of this notice, including segregation into 3 (three) categories/stream (Biodegradable/Non-biodegradable and Domestic Hazardous waste) at source. Storage within the premises for collection and undertake processing and treatment of biodegradable waste within the premises.
2. All RWAs, Market Association Members, Hotels and Restaurants etc. as defined will be classified as Bulk Generators unless they submit within the notice period a self-declaration of generating less than 100 kg of waste from their premises.
3. Such self-declaration will be subject to verification and penal cost (upto Rs 2500), if found untrue. Such self-declaration shall be submitted to the Municipal Council Doda within 30 days of this notice for enabling verification. Self-declaration sent/submitted after the due date will be rejected.
4. Any violation of the SWM Rules 2016 for the bulk generator after 45 days of this notice will attract penal charges/fines as stated in the Bye-Laws of the Municipal Council Doda.

The declaration if found false at a later date will attract penalties as per the byelaws of the Urban Local Bodies.

Sd/-

Chief Executive Officer
Municipal Council
Doda.

A

127

CEO, Municipal
Council, Doda.



Latitude: 33.141145
Longitude: 75.544453
Elevation: 1120.34m
Accuracy: 3.8m
Time: 06-17-2023 15:42
Note: near post off

CEO, Municipal Council, Doda.



Latitude: 33.140288
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 Elevation: 1112.27m
 Accuracy: 3.8m
 Time: 06-17-2023 16:50
 Note: near farest off

UNION TERRITORY OF JAMMU AND KASHMIR
OFFICE OF THE ASSISTANT COMMISSIONER PANCHAYAT, DODA

The Deputy Commissioner,
Doda.

No: ACP/D/23 24/900

Dated 22-08-2023

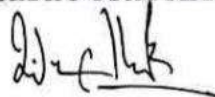
Sub: Implementation of the Hon'ble National Green Tribunal Order dated 08-05-2023 in Original Application No. 481/2022 titled Joginder Singh Thakur Vs UT of J&K.

Ref: Letter No. 130-43/ARA dated 18-05-2023.

Sir,

Kindly refer the subject and reference cited above. In this regard, it is submitted that during financial year (2022-23), 105 segregation sheds were constructed under Solid Waste Management across all 17 blocks in the District. During the current year, under the village Sanitation Saturation Plan as approved by the District Swachhta Committee, 51 more segregation sheds were proposed, out of which 45 have been tendered and work on 28 has started. In each block, one segregation shed is designated as Plastic waste management unit, which are provided with the machinery for treatment of plastic waste/single use plastic. During the previous financial Year, 10 bailing machines and 8 shredders were purchased under SBM. During the current year tenders for purchase of 7 Bailing machines, 9 shredders and 17 conveyor belts have been floated. Accordingly, all 17 PWM Units will be functional soon.

Moreso, under 14th FCA unspent balance plan, as approved by Administrative Department, 1683 Garbage collection Bins have been purchased by the BDOs and are place at prominent places in every ward of all the panchayats. They are acting as the plastic collection points in addition to the segregation sheds.

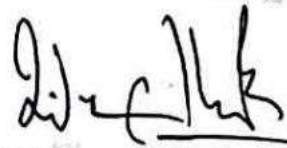


Besides, Door to Door Waste Collection is in place in all 237 Panchayats. All the BDOs had floated bids for the door to door collection at the rate of Rs. 5000/= per Panchayat per month till March 2024. Agencies have been hired on GeM which are working for the purpose.

Further, it is pertinent to mention that five Cluster level Plastic Waste Management (PWM) Units/ Material Recovery Facility (MRF) of higher capacity are proposed in 2023-24 plan, out of which land for three has been identified and DPRs are under formulation by the XEN REW Doda.

The awareness programmes of all stakeholders (Public, PRIs etc.) is undergoing at village/panchayat/block and District level through 3Rs - Reuse, Reduce, Recycle for proper disposal of plastic.

Yours faithfully



**Assistant Commissioner (Pyt)
Doda.**

Assistant Commissioner Panchayat, Doda



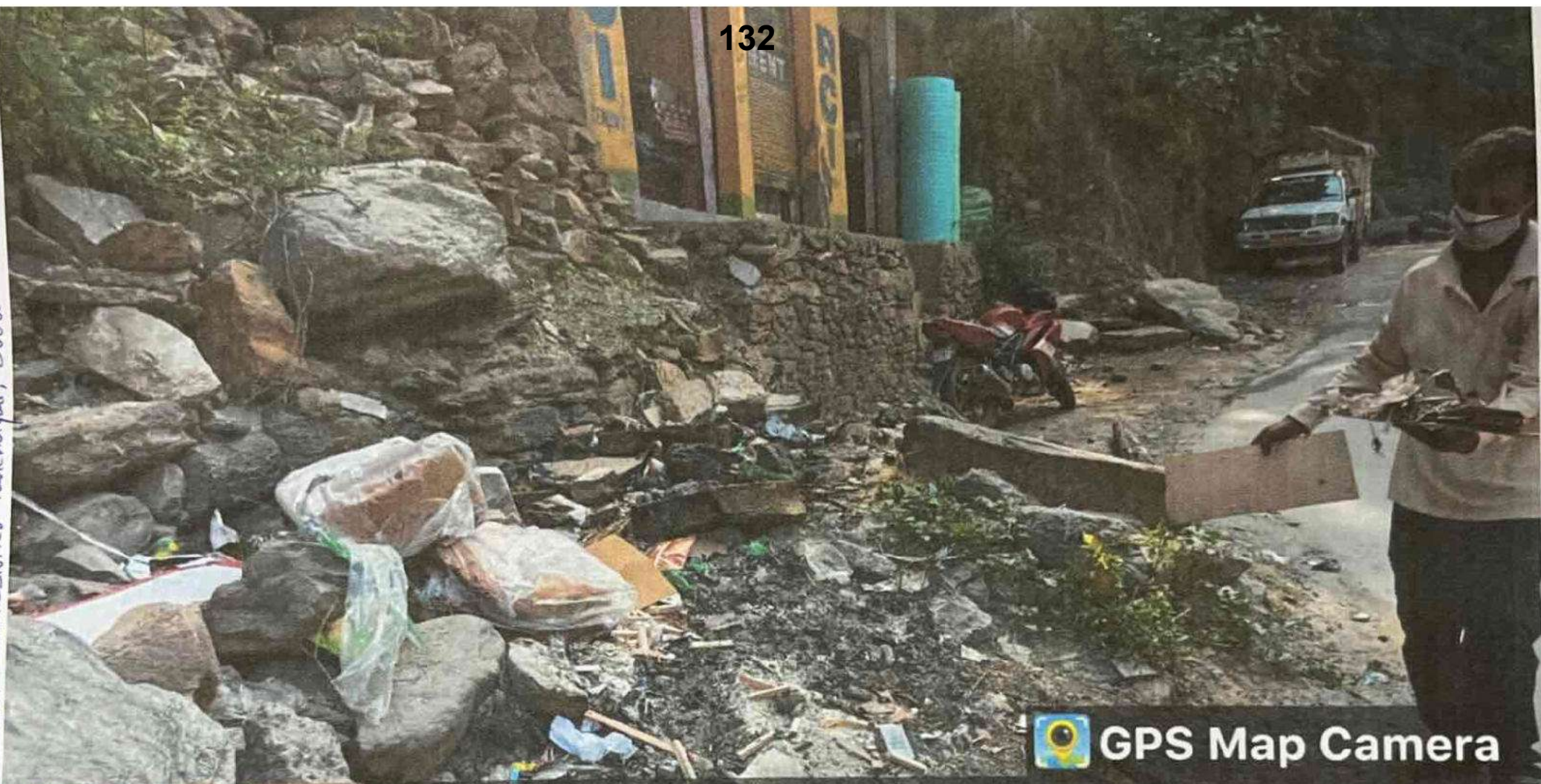
 GPS Map Camera




Google

Bathri, ,
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Assistant Commissioner Panchayat, Doda.

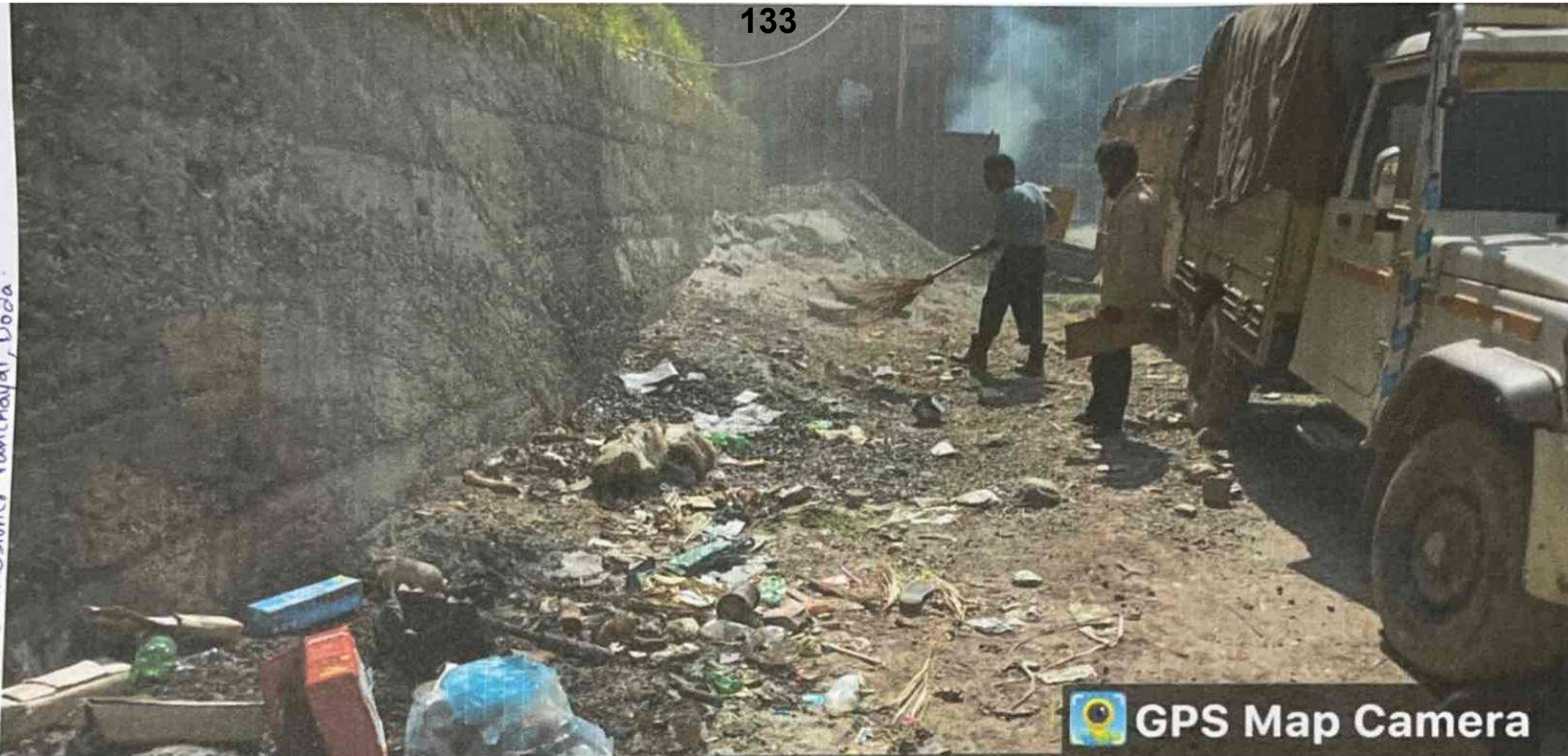



 **GPS Map Camera**



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Assistant Commissioner Panchayat, Doda.

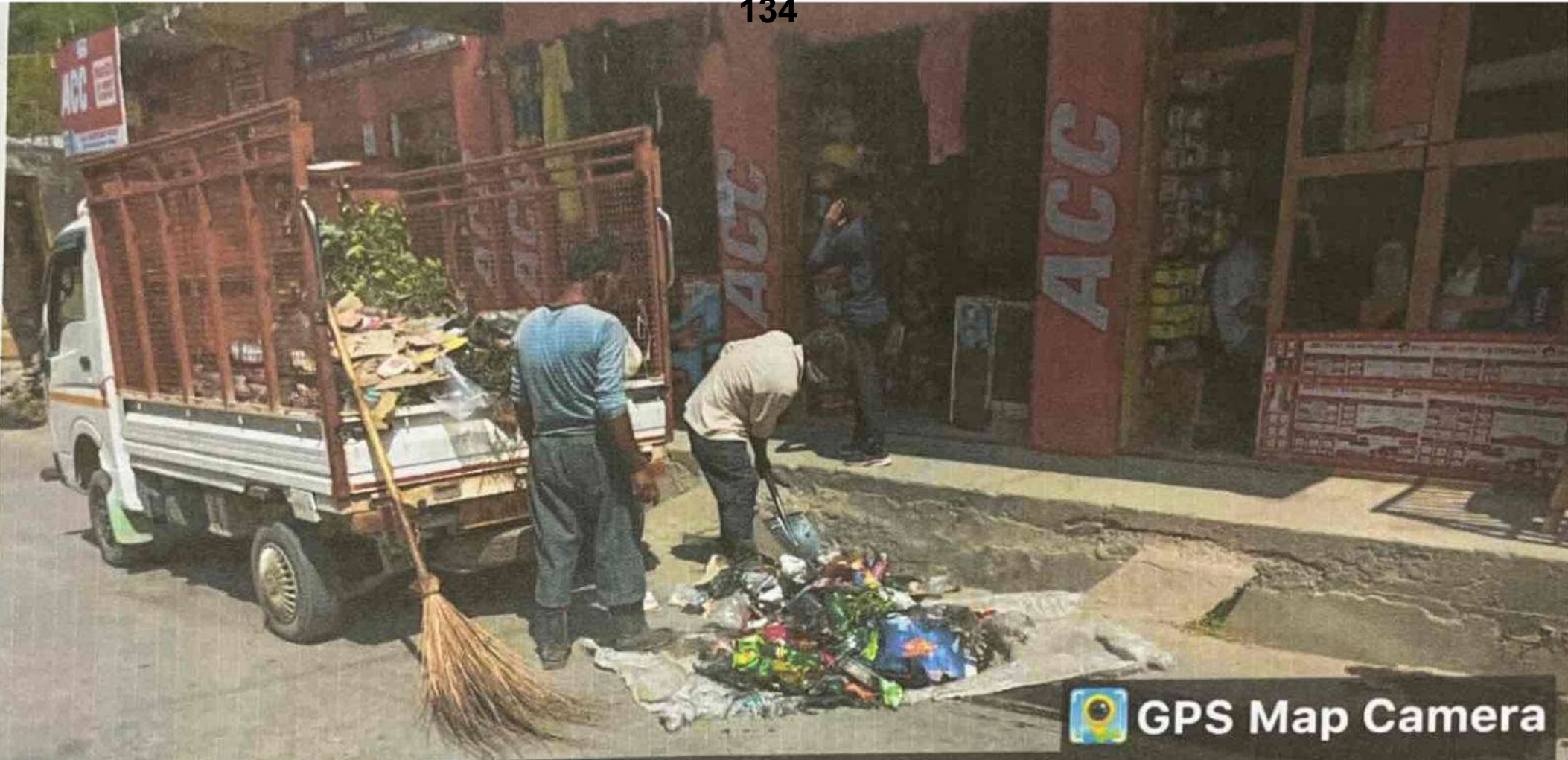



 **GPS Map Camera**

**Bathri, ,
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Assistant Commissioner Panchayat, Doda.

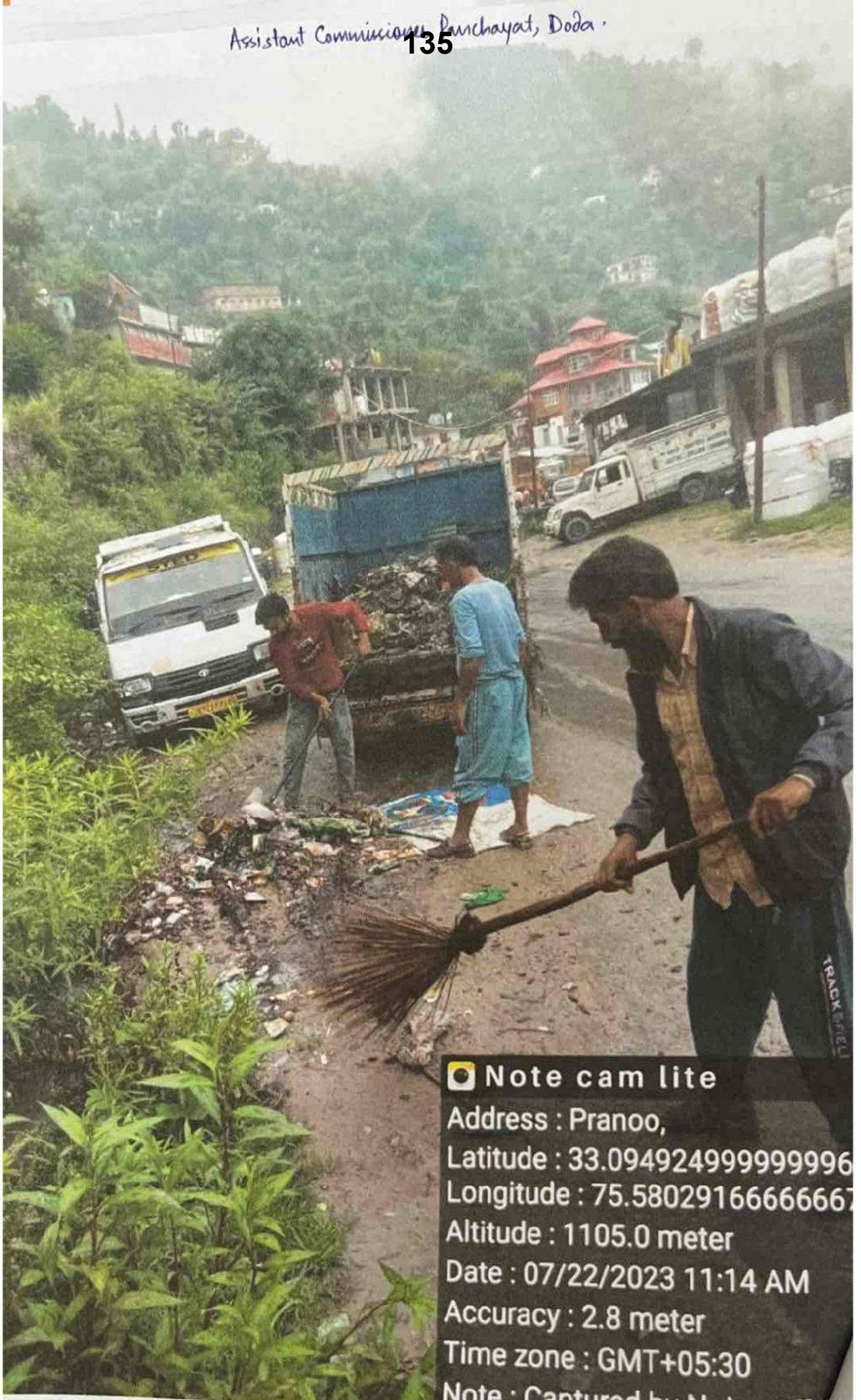


 GPS Map Camera



Google

Champal, ,
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 Long 75.908398°
 22/08/23 08:49 AM GMT +05:30



📷 Note cam lite
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Latitude : 33.094924999999996
Longitude : 75.58029166666667
Altitude : 1105.0 meter
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Time zone : GMT+05:30
Note : Captured by Note cam

Assistant Commissioner Panchayat, Doda.

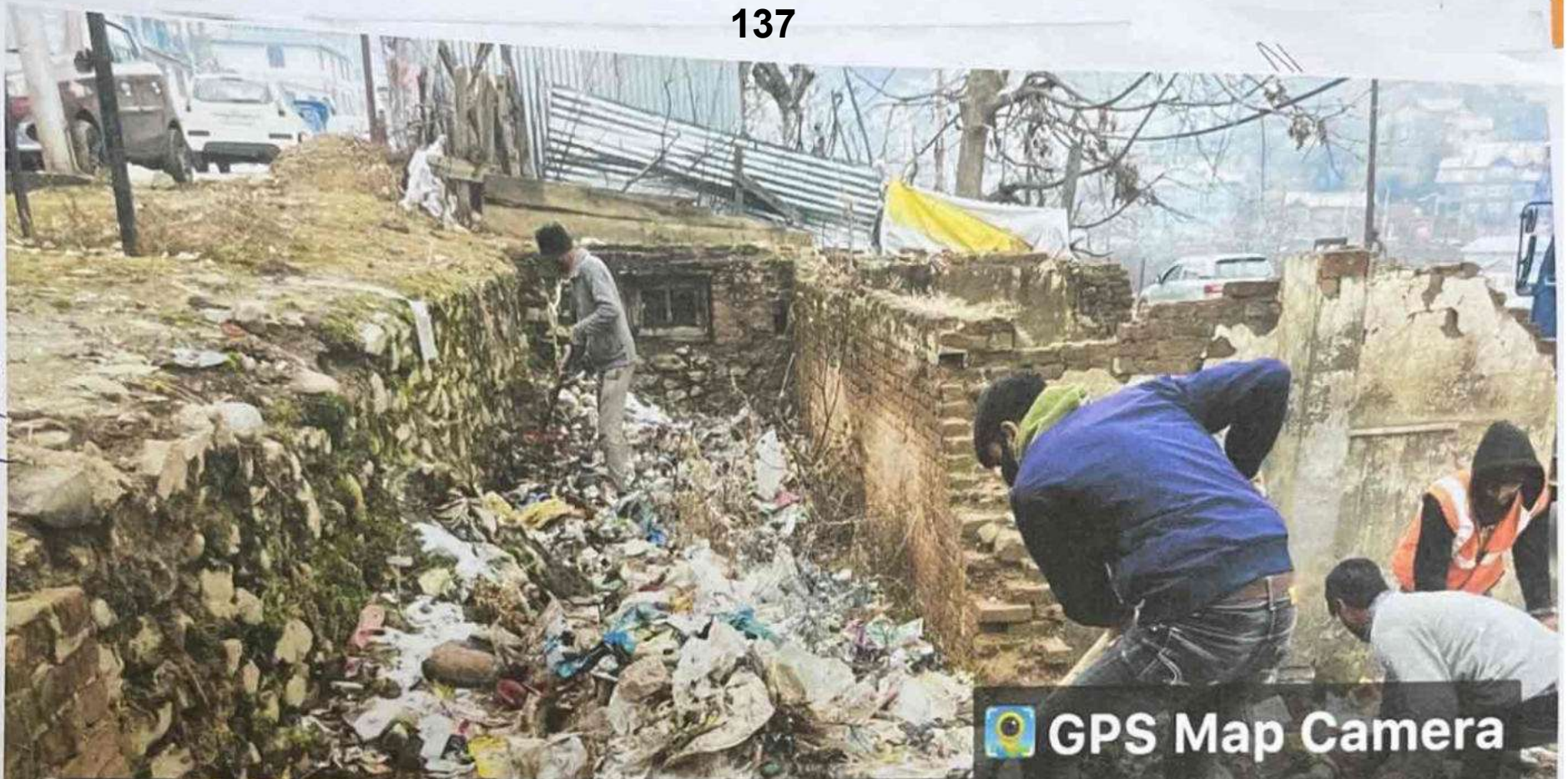


GPS Map Camera



Champal, ,
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 Lat 33.082519°
 Long 75.908398°
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Assistant Commissioner Panchayat, Doda.



GPS Map Camera



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Nowabad chakka Bhaderwah near gdc ground Bhaderwah

Jammu and Kashmir, Chakka, Bhaderwah, 182222

Lat 32.98303°

Long 75.70807°

02/02/23 10:04 AM GMT +05:30





139


Annexure (R-9)

GOVERNMENT OF JAMMU & KASHMIR
OFFICE OF THE DIVISIONAL FOREST OFFICER, FOREST DIVISION BATOTE
Tel/Fax- 01998-244981/244224 email-dfobatote711@gmail.com, dfobatoteofd@gmail.com, dfo-batote@jk.gov.in

Subject:- Compliance report in the matter of Joginder Singh Thakur V/s Union Territory of Jammu & Kashmir through Chief Secretary, J&K & Others.

In compliance with the direction issued by Hon'ble National Green Tribunal Principal Bench New Delhi on 08.5.2023 in application No 481/2022 following measures have been taken by this Division.

1. Ban on entry of polythene bags 75 microns, Wrappers, empty water bottles in the meadows, forest area and in and around water resources falling within Batote jurisdiction have been strictly implemented.
2. Range Officer Marmat has been directed to frame squades to implement this order in letter & spirit in coordination with other line department.
3. Fine in this regard is being imposed by Range Officer Marmat who has been authorized by Pollution Control Committee in this regard.


(Kuldeep Singh) JKFS
Divisional Forest Officer
Batote Forest Division
Batote.

No DFO/BTT/3738

Date 23-08-2023

Copy submitted to the Deputy Commissioner Doda for favour of information and necessary Action Please

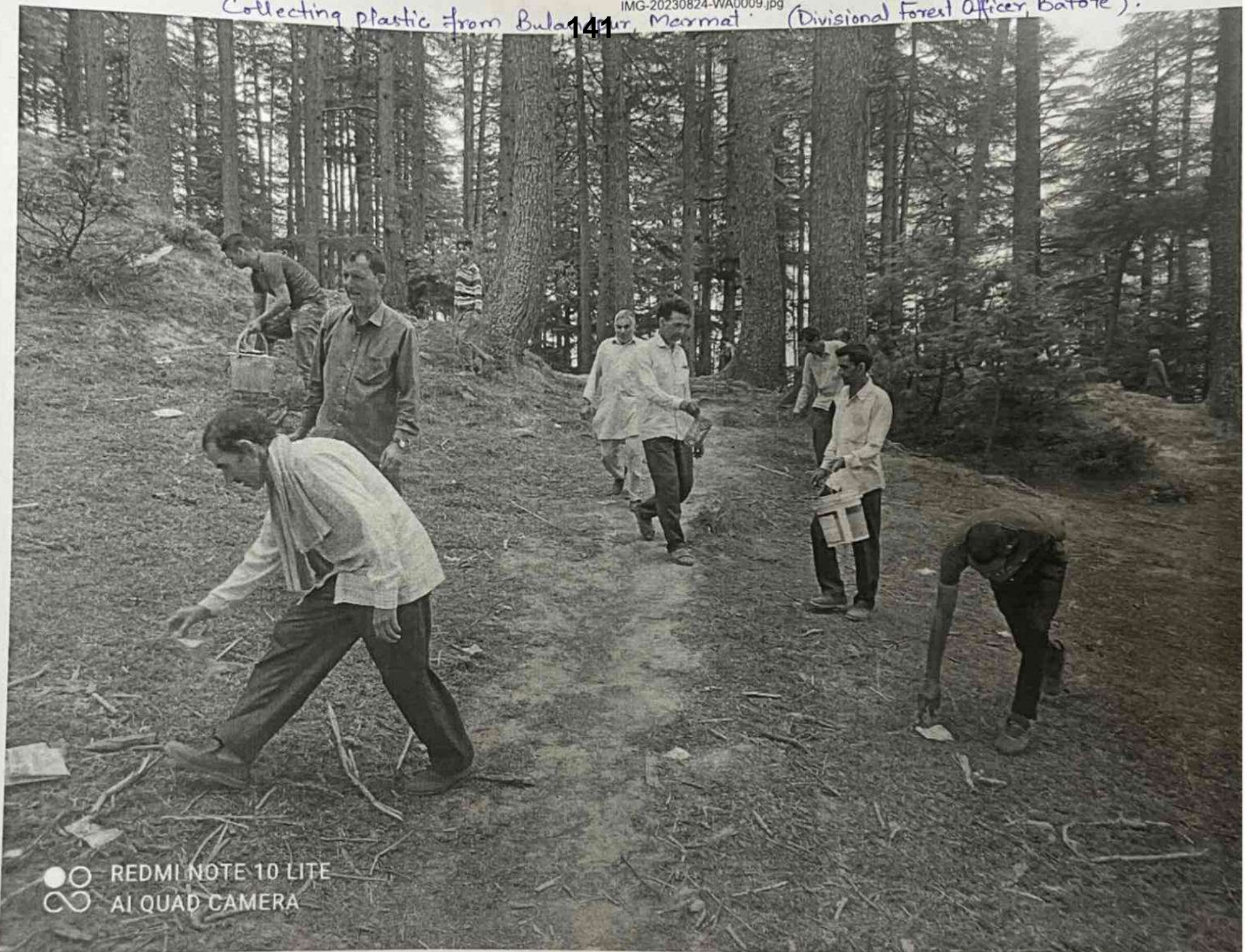

Divisional Forest Officer,
Batote Forest Division,
Batote



Collecting plastic from Bulangur Marmat (Divisional Forest Officer, Batote).

141

IMG-20230824-WA0009.jpg



Collecting plastic from Bulandpur ^{20230824-WA0007.jpg} ¹⁴² (Divisional Forest Officer, Batoto).





OFFICE OF THE DIVISIONAL FOREST OFFICER,
DODA FOREST DIVISION
DODA

Telephone- 01996-233538

Email:- dfododa14@gmail.com
dfododa.for-jk@nic.in

The Deputy Commissioner,
Doda.

No: - DFO/D 3474-79

Dated:- 23.08.2023

Sub: - Implementation of Hon'ble National Green Tribunal order dt. 08.05.2023 in Original Application No. 481/2022 titled Joginder Singh Thakur V/s UT of Jammu and Kashmir.

Ref:- Deputy Commissioner Doda No. 130-43/ARA dt. 18.05.2023.

Sir,

On the subject and reference captioned above, it is intimated that this office directed the concerned Range Officers of Doda Forest Division to avoid any type of activity which includes throwing of plastics bags, bottles, wafers etc. coming out of junk food by the people visiting in the forest areas of Doda Forest and directed to take strict action against the people involved in throwing plastics waste inside the forest by imposing penalty also. It is pertinent to mentioned here that Doda Forest Division has already conducted various drives under "Mission LIFE Programme" and 1.15 qtls of plastic waste was collected and disposed of.

Hence submitted for your kind information and necessary action.

Yours faithfully

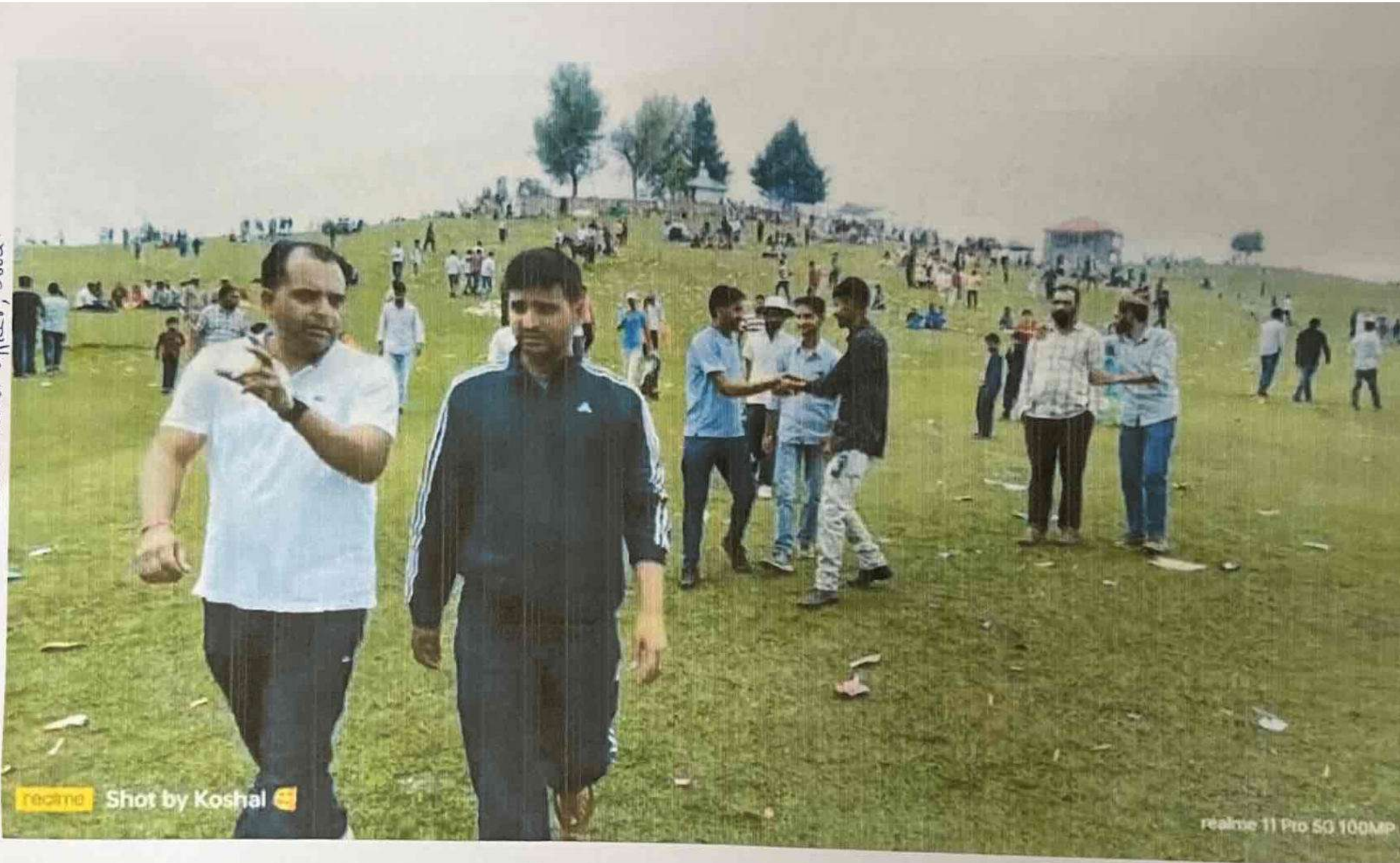
(Ravinder Singh) SFS
Divisional Forest Officer,
Doda Forest Division,
Doda

Copy to:-

1. The Conservator of Forests Chenab Circle, Doda for information.
2. The Range Officer Siraj/Kuntwara/Thakrai/Soil Range for information with the direction to conduct regular drives and dispose of the plastic waste from forest area.



Divisional Forest officer, Doda.



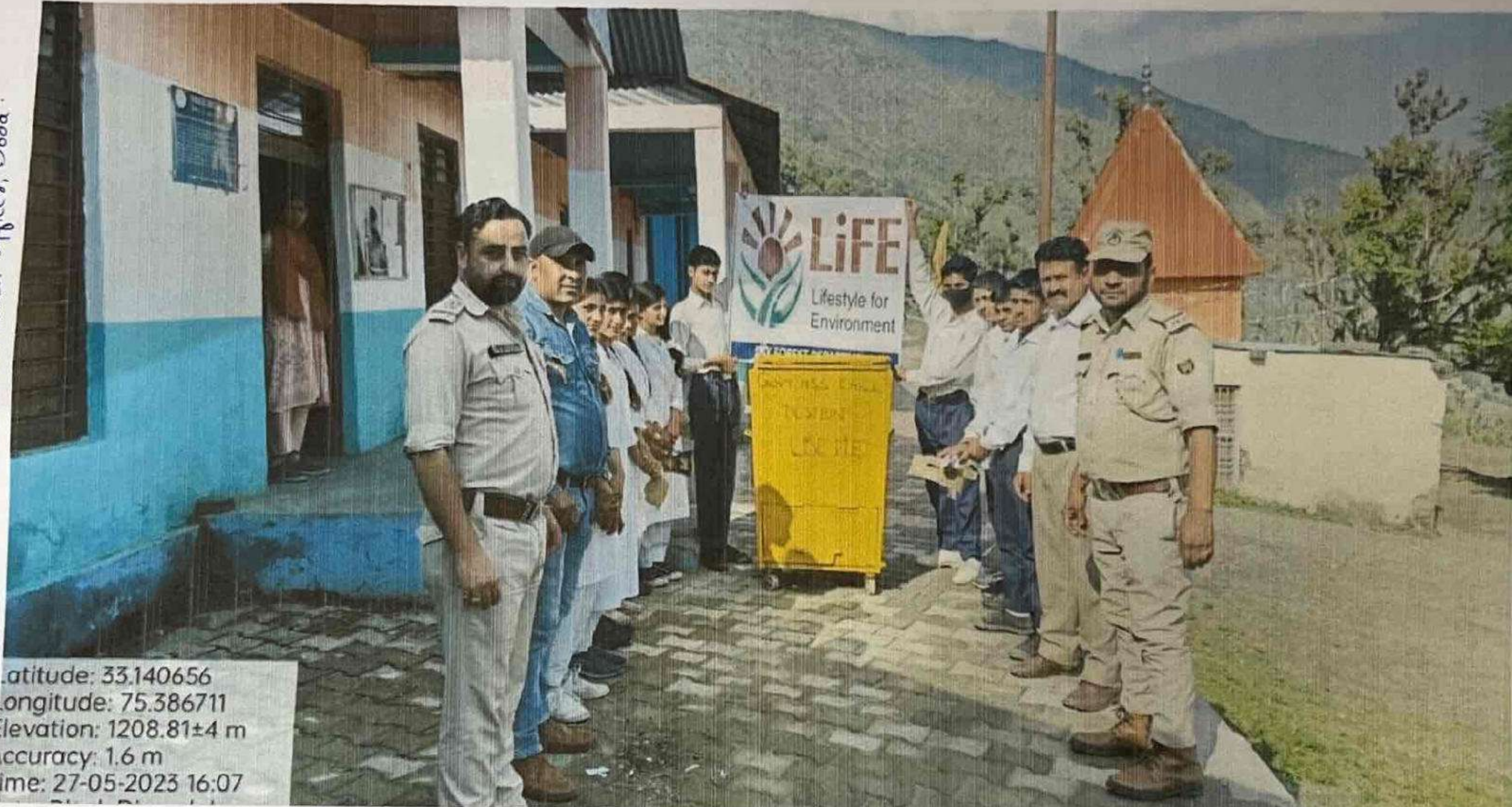
realme Shot by Koshal

realme 11 Pro 50 100MP

Divisional Forest officer, Doda.



Divisional Forest officer, Doda.



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Longitude: 75.386711
Elevation: 1208.81±4 m
Accuracy: 1.6 m
Time: 27-05-2023 16:07

Department for Nature Conservation

Divisional Forest Officer, Doda.



Latitude: 33.285663
Longitude: 75.478295
Elevation: 2016.81±10 m
Accuracy: 2.2 m
Time: 05-29-2023 11:51

Note: mission life plantation drive with police staff ps gal dessa

Powered by NoteCam

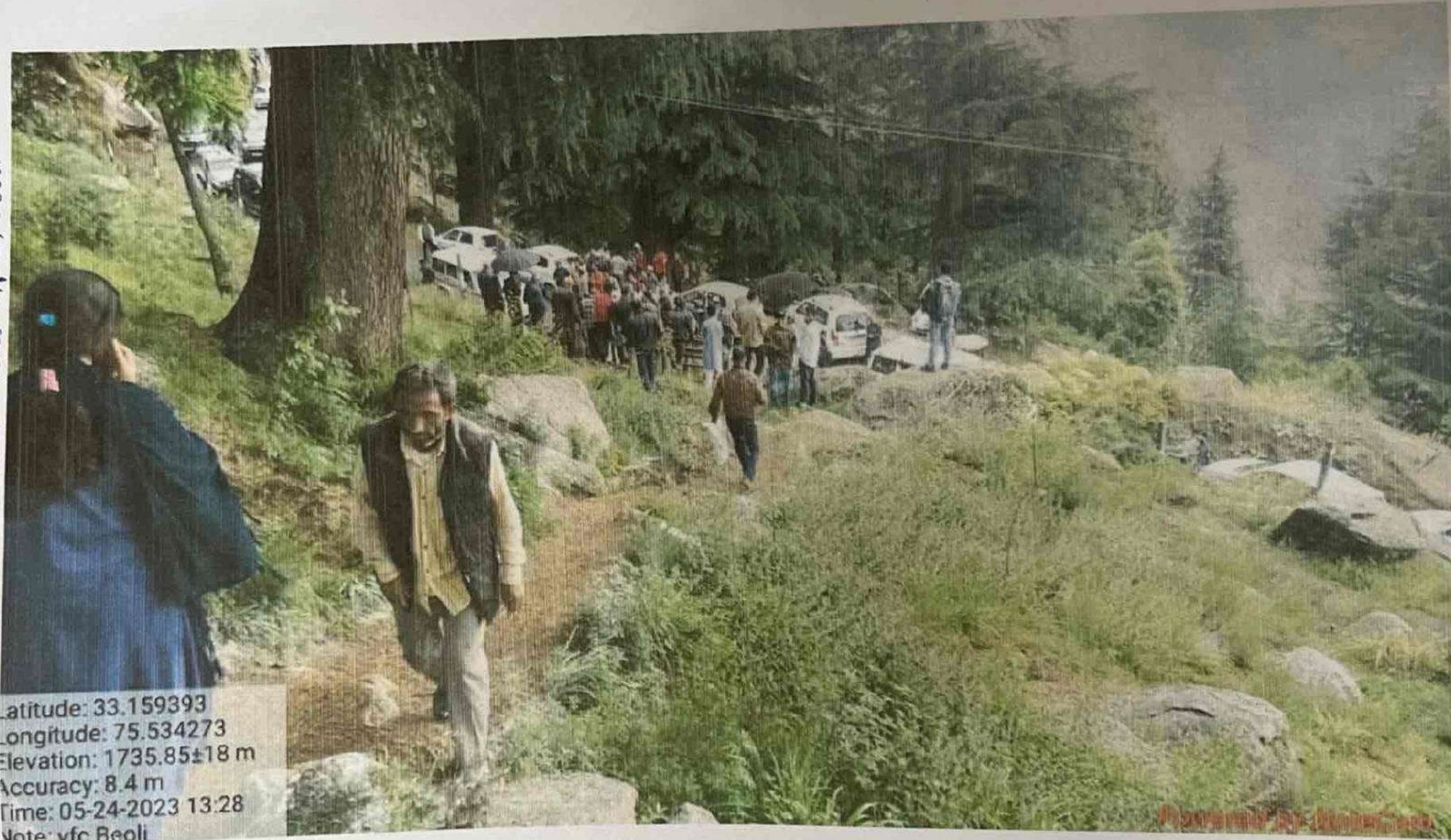
Distribution of sewing machines along with accessories.

Divisional Forest Officer, Doda



Lat. : 33°8'25"N.
Long. : 75°32'37"E.

Divisional Forest Officer, Doda



Latitude: 33.159393
Longitude: 75.534273
Elevation: 1735.85±18 m
Accuracy: 8.4 m
Time: 05-24-2023 13:28
Note: vfc Beoli

Digitized by Anurag

Green drive conducted by officials under "Mission-LiFE".

Divisional Forest officer, Doda.



Latitude: 33.147822
Longitude: 75.526627
Elevation: 1091.05±9 m
Accuracy: 8.5 m
Time: 20-05-2023 11:55
Note: SC unit mission life